



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/57/2016</a>	ASSAM ANDOLON SANGRAMI MANCHA <b>Versus</b> THE UNION OF INDIA and 13 ORS	MR. P PATHAK MR. D CHOUDHURY MR. S N KRISHNATRAYA	MR. D SAIKIA GA, ASSAM MR. S C BISWAS MR. S BISWAS ASSTT. S.G.I.
2	<a href="#">PIL/15/2021</a>	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
3	<b>WITH</b> <a href="#">WP(C)/6436/2013</a>	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
4	<b>WITH</b> <a href="#">WP(C)/5042/2014</a>	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/1878/2017</a> in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
5	<b>WITH</b> <a href="#">Cont.Cas(C)/335/2017</a>	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
6	<a href="#">WA/227/2023</a>	THE ENGINEERING PROJECT INDIA. LTD . <b>Versus</b> THE STATE OF MIZORAM AND 335 ORS E	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. MR. C LALRAMZAUVA (R-319,326,336) MR. A R MALHOTRA(R-319,326,336) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1800/2023</a> in WA/227/2023	THE ENGINEERING PROJECT INDIA. LTD . <b>Versus</b> THE STATE OF MIZORAM AND 335 ORS A	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM

7	<a href="#">I.A.(Civil)/203/2024</a> in WA/15932/2023	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r-6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)
	<b>WITH</b> <a href="#">WA/15932/2023</a> (Filing Number)	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/822/2025</a>	TILAK NATH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM
8	<a href="#">WA/363/2024</a>	M/S ALI BROTHERS AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR B SHARMA MR S SHARMA	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH MR H GUPTA FOR CAVEATOR SC, I O C
9	<a href="#">WA/378/2024</a>	THE STATE OF ASSAM AND ORS <b>Versus</b> KULDEEP TASSA	MR R M DAS	GA, ASSAM MR S M ABDULLAH P (R1) MS F HUSSAIN (R1) MD R ISLAM (R1) MD IMRAN (R1) SC, HEALTH
10	<a href="#">I.A.(Civil)/398/2024</a> in WA/15726/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">WA/15726/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> M/S NIT TRADERS F	MR B K SINGH	
11	<a href="#">I.A.(Civil)/1949/2024</a> in WA/13930/2023	THE ASSAM CO OPERATIVE APEX BANK LTD <b>Versus</b> PHANIDHAR CHAUDHURY	MR. J K GOSWAMI	
	<b>WITH</b> <a href="#">WA/13930/2023</a> (Filing Number)	THE ASSAM CO OPERATIVE APEX BANK LTD <b>Versus</b> PHANIDHAR CHAUDHURY A	MR. J K GOSWAMI	
12	<a href="#">I.A.(Civil)/63/2025</a> in WA/15732/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> PRADIP KUMAR BHUYAN	MR H K DAS MR N K SARMA	MR. J PATOWARY
	<b>WITH</b> <a href="#">WA/15732/2024</a> (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> PRADIP KUMAR BHUYAN	MR H K DAS	
13	<a href="#">I.A.(Civil)/296/2025</a> in WA/15065/2024	INDIAN OIL CORPORATION LTD <b>Versus</b> C H GOVINDA	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. B BARUAH MR U RONGPI
	<b>WITH</b> <a href="#">WA/15065/2024</a> (Filing Number)	INDIAN OIL CORPORATION LTD <b>Versus</b> C H GOVINDA	MR. A SARMA	

14	<a href="#">I.A.(Civil)/817/2025</a> B/O in WA/158/2021  <b>WITH</b> <a href="#">WA/158/2021</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1134/2021</a> in WA/158/2021  <b>WITH</b> <a href="#">I.A.(Civil)/489/2023</a> in WA/158/2021	SHRI PURNA PRASAD SHARMA <b>Versus</b> STATE OF SIKKIM  STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN  STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN  SHRI SUSHIL PRADHAN and 9 ORS. <b>Versus</b> STATE OF SIKKIM AND ANR.	MR H K DAS MR. D J KAPIL MR N K SARMA  MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA  MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	MR. H BURAGOHAIN  MR H K DAS MR RANJIT PRASAD (R-5,6) MR. D J KAPIL ALEX BASNET (R-5,6) MR N K SARMA B SAIKIA  MR H BURAGOHAIN ALEX BASNET
15	<a href="#">I.A.(Civil)/834/2025</a> in WA/327/2024  <b>WITH</b> <a href="#">WA/327/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/315/2025</a> in WA/327/2024	SMTI JYOTI DOLEY AND ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS  JYOTI DOLEY(PATIR) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS  JYOTI DOLEY(PATIR) AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR. P K GOGOI  MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI  MR B B NARZARY MR. P K GOGOI	MR H BURAGOHAIN  GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)  GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)  GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
16	<a href="#">I.A.(Civil)/842/2025</a> in C.Ex.App./13916/2023  <b>WITH</b> <a href="#">C.Ex.App./13916/2023</a> (Filing Number)	PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S NUMAL SAIKIA  PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TEX AND CUSTOMS <b>Versus</b> MS NUMAL SAIKIA A  <b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>	MR. S C KEYAL  MR. S C KEYAL	
17	<a href="#">WA/84/2025</a> CAVT. NO.026220/25,N FIXED	M/S GANGADHAR FISHERY CO OP SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL SC, FISHERY FOR CAVEATOR

	<b>WITH</b> <a href="#">I.A.(Civil)/767/2025</a> in WA/84/2025	M/S GANGADHAR FISHERY CO OP SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL SC, FISHERY FOR CAVEATOR
18	<a href="#">WA/100/2025</a> FIXED	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> M MEETEI NGAMBA	SR. GA, ASSAM	MR. J PATOWARY
19	<a href="#">WP(C)/1690/2025</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> NO 14912422K EX-HAV BHANU DEV ROY <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>	MR. U K GOSWAMI (C.G.C.)	
20	<a href="#">WA/30/2024</a>	THE GAUHATI UNIVERSITY AND 2 ORS. <b>Versus</b> RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR
21	<a href="#">WA/39/2025</a>	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA MR M AHMED	GA, ASSAM MR. D NATH, SR. GOVT. ADV.
22	<a href="#">WA/67/2025</a> FIXED	RAJDEEP RAJKHOWA <b>Versus</b> SWAGATAM BORHAJOWAL AND 3 ORS	MS R SAHA MR. H BURAGOHAJAN	MR. P N GOSWAMI (R-2,3) MR. C SHARMA (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/837/2025</a> in WA/67/2025	RAJDEEP RAJKHOWA <b>Versus</b> SWAGATAM BORHAJOWAL	MS R SAHA	MR. C SHARMA (R1) SC, EXCISE DEPTT.
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
23	<a href="#">PIL/79/2023</a> FIXED	TAREK AKHTAR ANSARI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
24	<a href="#">Revn.Pet./1/2024</a> FIXED	HAWKINS COOKERS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
25	<b>WITH</b> <a href="#">Revn.Pet./2/2024</a>	HAWKINS COOKERS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
26	<b>WITH</b> <a href="#">Revn.Pet./3/2024</a>	HAWKINS COOKERS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
27	<b>WITH</b> <a href="#">Revn.Pet./4/2024</a>	HAWKINS COOKERS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
28	<b>WITH</b> <a href="#">Revn.Pet./5/2024</a>	HAWKINS COOKERS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, TAXATION
29	<a href="#">WA/10/2024</a>	STATE OF ASSAM AND 3 ORS. <b>Versus</b> ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
30	<a href="#">PIL/53/2024</a>	AMGURI NABA NIRMAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, AG

31	<a href="#">WA/372/2024</a>	M/S SATYA NARAYAN SARMA TRADERS, GOALPARA <b>Versus</b> BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	MR H R A CHOUDHURY (R-1 TO 23) MR. A CHOUDHURY (R-1 TO 23) GA, ASSAM MR S ISLAM (R-1 TO 23) MS. A KAUSHAR (R-1 TO 23) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3355/2024</a> <b>in</b> <a href="#">WA/372/2024</a>	M/S SATYA NARAYAN SARMA TRADERS, GOALPARA <b>Versus</b> BARDAMAL GPSS LTD AND 28 ORS	MR. T J MAHANTA MR. TARUN GOGOI MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS R BORDOLOI	GA, ASSAM DY.S.G.I.
32	<a href="#">WA/385/2024</a>	THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS <b>Versus</b> SIVA PRASAD BEZBARUAH PURNANJALI DEKA AND 18 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MR. T J MAHANTA L K BORAH MR D MAHANTA
33	<a href="#">WP(C)/6306/2024</a>	<b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. B BHUYAN MR. T DEURI MRS. R S DEURI MR A ATREYA MS A DAS MS. L WANGSA	SC, HEALTH SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/2974/2024</a>	ANJALI SAIKIA @ ANJALI SAIKIA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, FINANCE
35	<a href="#">WA/28/2025</a> FIXED	HITESH DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR C GOSWAMI	SC, AG S KONWAR,SC,PANCHAYAT & RURAL DEVELOPMENT DEPTT. SC, FINANCE DEPTT.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
36	<a href="#">PIL(Suo Moto)/10/2018</a>	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 102 ORS.	MR. T J MAHANTA	MS C MEDHI (R-5-90) MR. K N CHOUDHURY (R-92-279) MR. P P DEKA (R-92-279) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. T DEURI (R-92-279) MR. Z KHALID MR. D KALITA (R-246-279) MR D DAS(SR. ADV) (R-280-292) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS S SHARMA (R-280-292) MS K BHATTACHARYYA (R-91) MR. K MOHAMMAD (R-28-292)
37	<a href="#">WP(C)/4558/2023</a>	ANJALI ROY AND ANR <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.
38	<a href="#">WP(C)/2971/2024</a>	SUNIL BASFORE <b>Versus</b> THE GAUHATI HIGH COURT AND ANR	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, GHC

39	<a href="#">WP(C)/5678/2024</a>	BADIYUT ZAMAL TALUKDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. M AHMED	GA, ASSAM SC, BTC SC, REVENUE
<b>HEARING</b>				
40	<a href="#">ITA/4/2023</a>	SINU SONTHALIA <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
41	<a href="#">WA/397/2023</a>	NIRON CH BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3581/2023</a> in WA/397/2023	ARIF UDDIN, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.
42	<a href="#">WA/189/2024</a>	NILENDU DUTTA <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, A G V B
43	<a href="#">WA/194/2024</a> CAVT. NO.05242/024,	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. <b>Versus</b> ANKUSH SAIKIA AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR
44	<a href="#">WA/303/2024</a>	INDIAN BANK AND 2 ORS <b>Versus</b> HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2658/2024</a> in WA/303/2024	INDIAN BANK AND 2 ORS <b>Versus</b> HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
45	<b>WITH</b> <a href="#">WA/60/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/506/2024</a> in WA/60/2024	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
46	<b>WITH</b> <a href="#">WA/305/2024</a>	INDIAN BANK AND 2 ORS. <b>Versus</b> AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2657/2024</a> in WA/305/2024	INDIAN BANK AND 2 ORS. <b>Versus</b> AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/171/2025</a>	KARTIK CH BORAH <b>Versus</b> BHASKAR JYOTI SARMA AND ANR	MR P DEKA MR. R DE MS. D PATHAK	
2	<a href="#">Cont.Cas(C)/172/2025</a>	MOTIOR RAHMAN AND 4 ORS. <b>Versus</b> JINTU CH BORO	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH	
3	<a href="#">WP(C)/1028/2025</a> FIXED	BIJOY DEORI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	<b>WITH</b>			
4	<a href="#">WP(C)/1022/2025</a>	MOLAY PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	<b>WITH</b>			
5	<a href="#">WP(C)/1024/2025</a>	INTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	<b>WITH</b>			
6	<a href="#">WP(C)/1025/2025</a>	MOLAY PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
	<b>WITH</b>			
7	<a href="#">WP(C)/1027/2025</a>	DULEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
8	<a href="#">WP(C)/1651/2025</a>	PREMA KHERKATARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S NATH MR S DAS	GA, ASSAM SC, BTC
9	<a href="#">WP(C)/1652/2025</a>	BIDYUT SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM
10	<a href="#">WP(C)/1661/2025</a>	BIKASH THAKURIA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MS A DAS	SC, PWD ROAD SC, BTC



11	<a href="#">WP(C)/1664/2025</a>	M/S BINIT INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, WATER RESOURCE
12	<a href="#">WP(C)/1668/2025</a>	SRI RUPAM CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	GA, ASSAM SC, GHC SC, PWD
13	<a href="#">WP(C)/1670/2025</a>	RUMI AHMED <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
14	<a href="#">WP(C)/1673/2025</a>	NAKUL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S KHOUND MR H K NATH MR D J MEDHI MS. N BORAH	GA, ASSAM SC, FISHERY
15	<a href="#">WP(C)/1674/2025</a>	APEEJAY TEA LIMITED PROP MUTTRAPORE TEA ESTATE <b>Versus</b> THE UNION OF INDIA	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
16	<a href="#">WP(C)/1675/2025</a>	DINAMONI HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP SC, FINANCE
17	<a href="#">WP(C)/1676/2025</a>	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, BTC SC, PWD SC, FINANCE
18	<a href="#">WP(C)/1682/2025</a>	THE JENGRAI GAON PANCHAYAT SAMABAI SAMITTEE LIMITED AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA MR. N BORUAH	GA, ASSAM
19	<a href="#">WP(C)/1702/2025</a>	MONOJ CHETRY <b>Versus</b> THE STATE OF ASSAM	MS P DEVI MR P R SARMA	GA, ASSAM SC, EXCISE DEPTT.
20	<a href="#">WP(C)/1703/2025</a>	MALEGARH GOBINDPUR FISHERY COOPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, FISHERY
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
21	<a href="#">I.A.(Civil)/766/2025</a> in Cont.Cas(C)/242/2023  <b>WITH</b> <a href="#">Cont.Cas(C)/242/2023</a>	NURUN NEHAR LASKAR <b>Versus</b> SMTI KREETHI JALLI, IAS  NURUN NEHAR LASKAR <b>Versus</b> BIKRAM KAIRI, I.A.S. AND ORS	MR. H A TALUKDAR   MR. K MIRA MR. H A TALUKDAR	   MR. K KONWAR (r-2) MR. A BHATTACHARJEE D J CHAKMA
<b>ADMISSION</b>				
22	<a href="#">WP(C)/879/2018</a>	CONERGY ENERGY SYSTEMS (INDIA) PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F K R AHMED MR. A RAHMAN MS A AHMED	SC, A E D A GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MR. P BORDOLOI
23	<a href="#">WP(C)/1596/2018</a> WITH LCR (THREE FILES)	JAGOT TOSSA <b>Versus</b> THE MANAGEMENT OF MUTTACK TEA ESTATE AND ANR.	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. D NATH MR. D KALITA
24	<a href="#">WP(C)/8671/2018</a>	ABUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY	MR. M Z AHMED GA, ASSAM MR. A M DUTTA SR. SC, APGCL
25	<a href="#">WP(C)/5659/2019</a>	BABUL CHANDRA SHILL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	<a href="#">WP(C)/6807/2022</a>	THE UDHARBOND COOPERATIVE SOCIETY LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM

27	<a href="#">WP(C)/6985/2022</a>	SMT. BAJANTI KARMAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
28	<a href="#">WP(C)/7659/2022</a> WITH OFFICE NOTE	MD. KUTIBUDDIN SK AND 4 ORS <b>Versus</b> THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
29	<a href="#">WP(C)/181/2023</a> B/O	TAFARJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM MR. S DUTTA (R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, WATER RESOURCE
30	<a href="#">WP(C)/6948/2023</a> FIXED	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	MR. K GOGOI SC, WATER RESOURCE ADDL. SR. GA, ASSAM SC, FINANCE
31	<a href="#">WP(C)/901/2024</a> FIXED	ABDUL BACHIT <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, PWD SC, NRHM SC, HEALTH SC, FINANCE
32	<a href="#">WP(C)/1081/2024</a>	RUPAJAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
33	<a href="#">WP(C)/3345/2024</a> FIXED	RAJU ALI <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED BY THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2506/2024</a> <b>in</b> WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
34	<b>WITH</b> <a href="#">WP(C)/5338/2024</a>	RAJU ALI <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/3936/2024</a> <b>in</b> WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS <b>Versus</b> RAJU ALI	MR. M K DAS	MS M HAZARIKA
35	<b>WITH</b> <a href="#">WP(C)/5382/2024</a>	ROHIT PRASAD KAKOTI AND ANR <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
36	<a href="#">WP(C)/4562/2024</a> FIXED	SANJAY SHARMA <b>Versus</b> THE GOVERNMENT OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. N ALAM(R-3) MR K JAIN (R-3) S A BAKHTIAR(R-3) SC, GMC
37	<a href="#">WP(C)/4773/2024</a> B/O	M/S TRIO STONEY MART <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. T J MAHANTA S A BAKHTIAR	SC, FOREST
38	<a href="#">WP(C)/5886/2024</a>	TASIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION SC, FINANCE DEPTT.

39	<a href="#">WP(C)/6108/2024</a>	M/S SHIVAM PIPE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, TAXATION MR. SURAJIT DAS NISHANT DAS(R-2,3) MS P DEVI(R-2,3) MR P R SARMA (R-2,3) SC, INDUSTRIES AND COMMERCE
40	<a href="#">WP(C)/6177/2024</a>	RAJIB SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM MR. K GOGOI SC, FOREST
41	<a href="#">WP(C)/7026/2024</a> FIXED	NAZIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE
42	<a href="#">WP(C)/1/2025</a>	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	GA, ASSAM MR. P S BHATTACHARYYA (C.G.C) DY.S.G.I.
43	<a href="#">WP(C)/107/2025</a> FIXED	JIYAU PASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR N BARMAN MS J BARMAN K BORO MS C BURAGOHAIN	SC, PWD SC, FINANCE SC, FOREST
<b>ORDERS</b>				
44	<a href="#">Cont.Cas(C)/176/2016</a>	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R- 1&2)(R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/174/2025</a> <b>in</b> Cont.Cas(C)/176/2016	DWIPEN DEKA <b>Versus</b> PABITRA RAM KHOOND	MR. S H RAHMAN MS. I DAS	
45	<a href="#">Cont.Cas(C)/655/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL , IAS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. B CHOUDHURY MR P NAYAK
46	<a href="#">Cont.Cas(C)/661/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. B CHOUDHURY MR. S BORA (r-2) MR P NAYAK MR. R K MUSHAHARY (r-2)
47	<a href="#">Cont.Cas(C)/680/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
48	<a href="#">Cont.Cas(C)/699/2022</a>	SUBAL CHANDRA SAHA <b>Versus</b> ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
49	<a href="#">Cont.Cas(C)/375/2024</a> FIXED	IMAN UDDIN <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA MR A CHALIHA
50	<b>WITH</b> <a href="#">Cont.Cas(C)/369/2024</a>	GOPI SINHA <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA MR A CHALIHA
51	<b>WITH</b> <a href="#">Cont.Cas(C)/373/2024</a>	NIRMAL KANTI DEB <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI MR A CHALIHA
52	<b>WITH</b> <a href="#">Cont.Cas(C)/386/2024</a>	ABDUL HAMID <b>Versus</b> GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. J HANDIQUE MR. A BHATTACHARYYA MR A CHALIHA

53	<b>WITH</b> <a href="#">Cont.Cas(C)/534/2024</a>	JAINUL HAQUE <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. N HAQUE MR K UDDIN MR. A K AZAD	MR A CHALIHA
54	<a href="#">Cont.Cas(C)/666/2024</a>	MOKABUL HUSSAIN <b>Versus</b> RAHUL KR GUPTA, IAS	MR. A K HUSSAIN	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
55	<a href="#">I.A.(Civil)/1177/2024</a> in WP(C)/2161/2023	THE STATE OF ASSAM, <b>Versus</b> ABU TAHER AHMED	RAJESH MAZUMDAR	MR DEBA SARMAH
	<b>WITH</b> <a href="#">WP(C)/2161/2023</a>	ABU TAHER AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR DEBA SARMAH MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MS N SHYAM MR R CHETRY	SC, ELEM. EDU
56	<a href="#">WP(C)/4644/2024</a> B/O	SANJAY KR HALDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM MR. P SHARMAH MR. P S BHATTACHARYYA (R-4)
57	<a href="#">WP(C)/278/2025</a> FIXED	SCAMEWO SCHOOL OF NURSING, GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR S BORTHAKUR MR. U P CHALIHA MD. I AHMED MR. D GOGOI	GA, ASSAM SC, HEALTH
58	<b>WITH</b> <a href="#">Cont.Cas(C)/141/2025</a>	SCAMEWO SCHOOL OF NURSING, GOALPARA <b>Versus</b> KHANINDRA CHOUDHURY	MR S BORTHAKUR MR. D GOGOI	
59	<a href="#">WP(C)/1068/2025</a> FIXED	CHARU POLYOLEFIN PRODUCTS <b>Versus</b> MECON ILMITED	MS M HAZARIKA MR D KHAN MS V V THANYU	
60	<a href="#">WP(C)/1572/2025</a> FIXED	TAPASH LODH ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	GA, ASSAM

#### HEARING

61	<a href="#">WP(C)/80/2017</a> PART-HEARD, WITH LCR, FIXED	THE MANAGEMENT OF LANGHARJAN TEA ESTATE <b>Versus</b> THE WORKMEN OF LANGHARJAN TEA ESTATE and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	GA, ASSAM MR.P KALITA(R-1) MRS.A BHATTACHARYYA(R-1)
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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025

13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./895/2025</a>	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
2	<a href="#">Bail Appln./897/2025</a>	FAZAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	PP, ASSAM
3	<a href="#">Bail Appln./898/2025</a>	FORIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	<a href="#">Bail Appln./899/2025</a>	NAYMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./901/2025</a>	TIPUL DUTTA @ TUPUL <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
6	<a href="#">Bail Appln./902/2025</a>	TAPAN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
7	<a href="#">Bail Appln./903/2025</a>	ANITA PAL <b>Versus</b> UNION OF INDIA	MR KUTUB ALI MD S ALI MR M RAHMAN	SC, NCB
8	<a href="#">Bail Appln./905/2025</a>	SRI SUMERU NATH <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD	PP, ASSAM
9	<a href="#">Bail Appln./906/2025</a>	SAIKHONGAM HAOKIP <b>Versus</b> THE UNION OF INDIA	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	SC, NCB
10	<a href="#">Bail Appln./908/2025</a>	MOHIDUR ISLAM @ MOFIJUL ISLAM @ MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
<b>MOTION</b>				
11	<a href="#">AB/690/2025</a>	GAUTOM BOR GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM

12	<a href="#">AB/691/2025</a>	MD ABDUL TAKDIR @ BHUSLI @ MD ABDUL TAKBIR <b>Versus</b> THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
13	<a href="#">AB/693/2025</a>	REJAOWL KARIM @ REJAUL KARIM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
14	<a href="#">AB/695/2025</a>	RAMEZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM
15	<a href="#">AB/696/2025</a>	RAJDIP BHUYAN <b>Versus</b> THE STATE OF NAGALAND AND ANR.	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM PP, NAGALAND
16	<a href="#">AB/698/2025</a>	C. LALDINLIANI <b>Versus</b> THE STATE OF ASSAM	MR. B J TALUKDAR MR B DEKA MR. A DHANUKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
17	<a href="#">Bail Appln./2664/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SHAHINUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
18	<a href="#">Bail Appln./3437/2024</a> B/O	BIMAL RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	P. KALITA	PP, ASSAM
19	<a href="#">Bail Appln./87/2025</a> WITH LCR (SCANNED COPY)	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J ALI	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
20	<a href="#">Bail Appln./243/2025</a> WITH LCR (SCANNED COPY)	SRI JIBAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM	PP, ASSAM
21	<a href="#">Bail Appln./248/2025</a> FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
22	<a href="#">Bail Appln./256/2025</a> FIXED	ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
23	<a href="#">Bail Appln./325/2025</a> FIXED	DAROGA YADAV <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
24	<a href="#">Bail Appln./346/2025</a> FIXED	SOFIUR ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
25	<a href="#">Bail Appln./362/2025</a> FIXED	ANSHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH S AHMED	PP, ASSAM
26	<a href="#">Bail Appln./418/2025</a> WITH OFFICE NOTE, FIXED	JASVINDER SINGH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
27	<a href="#">Bail Appln./492/2025</a> FIXED	LUNGTHUIPOU LONGMEI <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MR. A RAHMAN MS M MALIK	SPL PP, FOREST DEPT., ASSAM PP, ASSAM
28	<a href="#">Bail Appln./523/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	BASTAB DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS N HASSAN LEGAL AID COUNSEL	PP, ASSAM
29	<a href="#">Bail Appln./550/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL JALIL @ BOTAI <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
30	<a href="#">Bail Appln./557/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	HANIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MR S ISLAM	PP, ASSAM

31	<a href="#">Bail Appln./565/2025</a> WITH OFFICE NOTE, FIXED	MD ASHIMUDDIN BANIA <b>Versus</b> NARCOTIC CONTROL BUREUA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	SC, NCB
32	<a href="#">Bail Appln./566/2025</a> FIXED	HAZRAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	SWATI B BARUAH (TG) MR I AHMED	PP, ASSAM
33	<a href="#">Bail Appln./567/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	MAINUL HOQUE ISLAM @ MD MAINUL ISLAM @ HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	<a href="#">Bail Appln./578/2025</a> WITH OFFICE NOTE, FIXED	MD NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
35	<a href="#">Bail Appln./693/2025</a> FIXED	AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>BAIL HEARING</b>				
36	<a href="#">AB/2850/2024</a> FIXED	Haidar Ali Khan and ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
37	<a href="#">AB/3040/2024</a> FIXED	ABDUL MOTALEB @ MOTALEB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
38	<a href="#">AB/3094/2024</a> FIXED	TAFAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
39	<a href="#">AB/3107/2024</a> FIXED	RAJMAMUD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	MR. M RAHMAN, (R-2) MR. M RAHMAN, (R-2) PP, ASSAM
40	<a href="#">AB/141/2025</a> FIXED	KHAIRUN NESSA @ KHAIRUN NAHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	MR E AHMED (INFORMANT) PP, ASSAM
41	<a href="#">AB/344/2025</a> WITH OFFICE NOTE, FIXED	SORFOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
42	<a href="#">AB/441/2025</a> FIXED	PRASENJIT MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. KAUSAR AHMED TAWHID LASKAR A BORBHUYAN	PP, ASSAM
43	<a href="#">AB/465/2025</a> FIXED	MITHUN ROY <b>Versus</b> THE STATE OF ASSAM	MS. J DEKA MS. A TALUKDAR	PP, ASSAM
44	<a href="#">AB/523/2025</a> FIXED	NIZAMUDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
45	<a href="#">AB/526/2025</a> FIXED	KUMARESH KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
46	<a href="#">AB/556/2025</a> FIXED	BODRUZZAMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
47	<a href="#">AB/576/2025</a> WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
48	<a href="#">AB/660/2025</a> FIXED	TAJUL ALI <b>Versus</b> UNION OF INDIA	MR. T CHUTIA MS S NASRAT	SC, CUSTOMS



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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/168/2025</a>	PRABIN MAHATO <b>Versus</b> NAYAN KR PATHAK (ACS)	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	
2	<a href="#">Cont.Cas(C)/173/2025</a>	AMRIT PROVA DUTTA AND ANR <b>Versus</b> SURANJANA SENAPATI AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	
3	<a href="#">WP(C)/754/2025</a>	ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MR. S HAQUE MD IMRAN	SC, ELEM. EDU PP, ASSAM
4	<a href="#">WP(C)/1656/2025</a>	UTTAM KACHARI AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, FINANCE
5	<a href="#">WP(C)/1657/2025</a>	MRS DIPA MONI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
6	<a href="#">WP(C)/1678/2025</a>	SHAHADOT ALI <b>Versus</b> THE GOVERNMENT OF ASSAM	MR. A ALI MR. Y ALI	SC, HIGHER EDU
7	<a href="#">WP(C)/1685/2025</a>	HAMIDA BEGUM ALIAS HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ORS	R. ALI MR D S DEKA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
8	<a href="#">WP(C)/1691/2025</a>	TH SUSHMITA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU
9	<a href="#">WP(C)/1692/2025</a>	MRIGANKA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. B RAHMAN	SC, SEC. EDU.
10	<a href="#">WP(C)/1694/2025</a>	JHURU MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. K H SAIKIA	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/1705/2025</a>	RAJAT ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, ELEM. EDU GA, ASSAM

**ADMISSION**

12	<a href="#">WP(C)/4573/2017</a>	ANAMIKA DEKA <b>Versus</b> GAUHATI UNIVERSITY and 3 ORS.	MR.U K NAIR MS U DAS MR.N DEKA MR.M S SARMA	MR.R THAKURIAR-4 SC, G U MR.L P SHARMA(R-4)
13	<a href="#">WP(C)/806/2018</a>	KAKI CHALCHALI M E MADRASSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S HOQUE MS C KALITA MR S ISLAM MR M ALI MR P K DAS	GA, ASSAM
14	<a href="#">WP(C)/5463/2019</a> FIXED	RAMKRISHNA PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR. S K ROY	SC, ELEM. EDU
15	<a href="#">WP(C)/1010/2020</a>	SUNAYAN DEKA <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
16	<a href="#">WP(C)/1119/2020</a>	NIXON TERANG <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. M SARANIA MR. SHEELADITYA MR. B PATHAK MR. R THADANI MR R.BEZBARUAH MR A SARANIA N GOGOI MR. V KUMAR MR. B HAZARIKA	SC, ELEM. EDU
17	<a href="#">WP(C)/1449/2021</a>	LINA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
	<b>WITH</b>			
18	<a href="#">WP(C)/6413/2017</a>	JAYANTA KUMAR ROY and 29 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	<b>WITH</b>			
19	<a href="#">WP(C)/2392/2021</a>	JAGRITI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
20	<a href="#">WP(C)/4274/2021</a>	HIRALAL RAMCHIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/3951/2024</a> in WP(C)/4274/2021	HIRALAL RAMCHIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
21	<a href="#">WP(C)/7135/2021</a> FIXED	MOUCHAM ALAM MOUSTAFA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
22	<a href="#">WP(C)/2736/2022</a> FIXED	ON THE DEATH OF PRADIP KUMAR SARMA HIS LEGAL REPRESENTATIVES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
23	<a href="#">WP(C)/6202/2022</a>	MD HAZARAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY,SC, SSA.

24	<a href="#">WP(C)/143/2023</a> FIXED	JALAL UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU SC, FINANCE SC, HEALTH
25	<a href="#">WP(C)/2827/2023</a> FIXED	DWIJU GOGOI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	MR. S S BAROOAH (R-4,5,6,7,8,9,10) SC, SEC. EDU.
26	<a href="#">WP(C)/595/2024</a>	KAPIL HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
27	<a href="#">WP(C)/1418/2024</a> FIXED	NIZARA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
28	<a href="#">WP(C)/2654/2024</a> FIXED	MOZIDUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.
<b>ORDERS</b>				
29	<a href="#">WP(C)/6343/2016</a>	JOYKRISHNA SAIKIA and 10 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P PATHAK MS.T KALITA MSB DEVI MR.S SARMA MR.G GOSWAMI MR. A NARZARI MS. S T BOKTH	ASSTT.S.G.I.(R-1-5)
30	<a href="#">Cont.Cas(C)/355/2017</a> WITH WP(C)/6794/2013(D/O), FIXED	MAINA KUMAR DAS <b>Versus</b> PREETAM SAIKIA and ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR. P K BORAH (R-4) MR.N SARMA(R-1) MR B KAUSHIK (R-4) MS.K DAS(R-1)
31	<a href="#">Cont.Cas(C)/42/2025</a> FIXED	FARUK KHAN AND 4 ORS <b>Versus</b> MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
32	<a href="#">Cont.Cas(C)/44/2025</a> FIXED	ANJAN KUMAR NATH AND 5 ORS. <b>Versus</b> MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
33	<a href="#">Cont.Cas(C)/45/2025</a> FIXED	BIJU DEVI AND 3 ORS <b>Versus</b> MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
34	<a href="#">Cont.Cas(C)/46/2025</a> FIXED	ISMAIL HOQUE AND 8 ORS. <b>Versus</b> MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	
35	<a href="#">Cont.Cas(C)/93/2025</a>	SHAHIDUL ISLAM <b>Versus</b> SURANJANA SENAPATI	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	
36	<a href="#">I.A.(Civil)/500/2025</a> WITH WP(C) 3998/2023 (D/O), FIXED in WP(C)/4669/2024 <b>WITH</b> <a href="#">WP(C)/4669/2024</a>	DIPAK DAS <b>Versus</b> THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. N BARUAH MRS S SAIKIA	MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
		DIPAK DAS <b>Versus</b> THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
<b>HEARING</b>				
37	<a href="#">WP(C)/5390/2017</a> FIXED	GENARAM NARZARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
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10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
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12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/167/2025</a>	MISS AMNIKA THAOSEN AND 9 ORS. <b>Versus</b> PARTHA JOHARTI AND 2 ORS.	MR H TALUKDAR MR. K D SARMA	
2	<a href="#">Cont.Cas(C)/170/2025</a>	DR LOHIT KUMAR KALITA <b>Versus</b> DR SIDDHARTH SINGH, IAS	MR. J PATOWARY	
3	<a href="#">WP(C)/1075/2025</a>	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM	MR SUBHAJIT BANIK MS F BEGUM	SC, FOREST SC, K A A C
4	<a href="#">WP(C)/1216/2025</a> B/O	DR MILANJIT BHATTACHRYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E
5	<a href="#">WP(C)/1370/2025</a>	SMTI. BOBITA PEGU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, HANDLOOM AND TEXTILE
6	<a href="#">WP(C)/1650/2025</a>	SMTI ASHALATA MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR M CHANDA MR S CHOUDHURY K DUTTA	DY.S.G.I.
7	<a href="#">WP(C)/1663/2025</a>	SMTI HEEMA BARKATAKI <b>Versus</b> THE UNION OF INDIA AND ANR	MR N N UPADHYAYA MR. R DHAR MR. B B KAKATI	DY.S.G.I.
8	<a href="#">WP(C)/1667/2025</a>	UIN- 14080665, EX HEAD CONSTABLE (GD), BISHNU DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAYA M SHARMA MR. A RAI	DY.S.G.I.
9	<a href="#">WP(C)/1672/2025</a>	NIPU BOIRAGI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/1677/2025</a>	ROLL NO. 5112002516 SANJIB NEWAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM DY.S.G.I. SC, WPT AND BC
11	<a href="#">WP(C)/1697/2025</a>	SARALA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

12	<a href="#">WP(C)/1700/2025</a>	SMT. ASSAMI DAS MOTAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR M BORAH	GA, ASSAM SC, AG SC, TREASURY SC, PENSION SC, IRRIGATION
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
13	<a href="#">I.A.(Civil)/833/2025</a> in Cont.Cas(C)/284/2020	BURHAN AHMED LASKAR AND 2 ORS <b>Versus</b> SHRI SANJEEB KUMAR DAS	MD AMINUL ISLAM	
	<b>WITH</b> <a href="#">Cont.Cas(C)/284/2020</a>	BURHAN AHMED LASKAR AND 2 ORS. <b>Versus</b> SANJEEB KUMAR DAS AND ANR.	MR. L R MAZUMDER MR. A Z AHMED	
<b>ADMISSION</b>				
14	<a href="#">WP(C)/1732/2016</a> CAVT. NO. 146/2016	M/S GADADHAR MIN SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D K SARMAH MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MS. A TALUKDAR	MR. D DAS SR. ADV (R7) DR.B AHMED SC, CO-OP. GA, ASSAM MR S KHOUND (R7) MR.U CHOUDHURY FOR CAVEATOR MRM P GOSWAMI
15	<a href="#">WP(C)/3126/2018</a>	EX RT/GD GHANASHYAM CHETRY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY ASSTT.S.G.I.
16	<a href="#">WP(C)/5120/2018</a>	JONALI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K TIWARI MR S DEY MR. A BHATTACHARJEE MR. S P SINGH YADAV MR. A R GOGOI	GA, ASSAM
17	<a href="#">WP(C)/8651/2018</a>	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
18	<a href="#">WP(C)/766/2019</a>	HEM CH. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MISS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. S DUTTA SC, FOREST
19	<a href="#">WP(C)/859/2019</a>	NANDESWAR HASNU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR. J N NEOG	SC, PNRD MR. M NATH
20	<a href="#">WP(C)/1602/2019</a>	SANDEEP KUMAR <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS J SARMAH ASSTT.S.G.I.
21	<a href="#">WP(C)/1770/2019</a>	DULAL TIOR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID	GA, ASSAM SC, REVENUE SC, FINANCE
22	<b>WITH</b> <a href="#">WP(C)/2189/2019</a>	TAPASH KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MR. T H HAZARIKA MR. M CHETIA MR. K ISLAM	SC, REVENUE SC, FINANCE
23	<a href="#">WP(C)/5000/2019</a>	K. SAMUVEL <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
24	<a href="#">WP(C)/6067/2019</a> FIXED	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE

25	<a href="#">WP(C)/8335/2019</a>	GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
26	<a href="#">WP(C)/288/2020</a> WITH WP(C)/459/2009 (D/O)	MONTAZ ALI @ MUNTAZ ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P MEDHI MR. D GOGOI	GA, ASSAM MR. A KALITA,(SC, INDUSTRIES DEPTT.,(R-1 to 4)) MR. B GOGOI,(SC, FINANCE DEPTT., R-7) MR. D NATH (SR. GA, ASSAM, (R-5,6))
27	<a href="#">WP(C)/1260/2020</a>	GAMBARU MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, FOREST DEPTT., ASSAM
28	<a href="#">WP(C)/3040/2020</a>	RUPJYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA MR. D PHUKAN	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILES DEPTT.
29	<a href="#">WP(C)/4739/2020</a>	AJOY KUMAR DAS AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 46 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY SC, REVENUE
30	<a href="#">WP(C)/2530/2022</a>	UTPALA NATH GHOSE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N B P SINGHA MR. D BARMAN MS. T DEVI	GA, ASSAM MR. D GOSWAMI (R-4) MS. P MEDHI (R-4) MS. R BHATTACHARYYA (R-4)
31	<a href="#">WP(C)/5671/2022</a>	JAYKRISHNA SARMA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	SC, AG SC, IRRIGATION SC, FINANCE
32	<a href="#">WP(C)/6109/2022</a> WP(C) 7312/22 (D/O)	MUNNALAL GOALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, TRANSPORT SC, FINANCE SC, IWT
33	<a href="#">WP(C)/8464/2022</a>	ASWINI KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N PATHAK	SC, HANDLOOM AND TEXTILE
34	<a href="#">WP(C)/4812/2024</a>	MD. SURUT ZAMAN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI	SC, HANDLOOM AND TEXTILE
35	<a href="#">WP(C)/5801/2024</a> FIXED	DR. HANIF MD. AFSAR ALAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. D P BORAH MR A CHAKRABORTY SC, HEALTH

#### **ORDERS**

36	<a href="#">WP(C)/6719/2017</a>	PRAFULLA RONGHANG <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	GA, ASSAM MR.B K BHAGAWATIR-6 SC, INDUSTRIES & COMMERCE
37	<a href="#">WP(C)/8426/2018</a>	JIBA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B CHETIA MR. P K GOGOI	SC, PNRD SC, AG SC, FINANCE DEPTT.
38	<a href="#">Review.Pet./108/2019</a> IN CRP(IO)/59/2018 (D/O)	SHRI GAJRAJ SURANA AND ANR <b>Versus</b> SHRI SATYA NARAYAN KEJRIWAL	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA G UDDIN MR J CHOPRA	MS L SHARMA MR. B J MUKHERJEE
39	<a href="#">WP(C)/7145/2022</a>	LAKHIRAM BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI S SAIKIA P TERANG	SC, CO OP MR. J K GOSWAMI, SC, ASSAM STATE CO- OPERATIVE UNION
40	<a href="#">WP(C)/5417/2023</a>	MRIDUL DEV ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, FOREST SC, PCB



41	<a href="#">Cont.Cas(C)/559/2024</a>	PURNA SINDHU MUDOI <b>Versus</b> SHRI M S MANIVANNAN IAS	MR. K N CHOUDHURY MR. D J DAS	MR. D NATH (R-1) MS. N BARMAN(R-1) MR D DEKA (R-2)
42	<a href="#">WP(C)/166/2025</a>	DEBADUTTA BARMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
43	<a href="#">I.A.(Civil)/452/2025</a> IN WP(C)/7042/2024 (D/O) <b>in</b> WP(C)/7042/2024	SUBRATA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
44	<a href="#">WP(C)/705/2025</a> WITH OFFICE NOTE, FIXED	SRI SURAJ BASFOR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR C GOSWAMI	SC, GST DY.S.G.I.
45	<a href="#">I.A.(Civil)/706/2025</a> FIXED <b>in</b> WP(C)/4902/2024 <b>WITH</b> <a href="#">WP(C)/4902/2024</a>	DR DILIP PAUL <b>Versus</b> STATE OF ASSAM AND ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
		DR DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/474/2025</a> B/O, WITH LCR	JERINA BEGUM @ ZERINA BEGUM @ JARINA AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2 <a href="#">WP(C)/945/2025</a> FIXED	MD. SHIRAJ ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 <a href="#">WP(C)/1360/2025</a> FIXED	RASHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4 <a href="#">WP(C)/1499/2025</a> B/O	MUSSTT NOSIHA KHATUN ALIAS NOCHIYA KHATUN <b>Versus</b> THE UNION OF INDIA	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 <a href="#">WP(C)/1669/2025</a>	JILAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 <a href="#">WP(C)/1671/2025</a>	SAMEJ UDDIN ALIAS SAMEJ ALI <b>Versus</b> THE UNION OF INDIA	Mr M U Ahmed	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7 <a href="#">WP(C)/1681/2025</a>	SAYED ALI @SAHED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR H A RASHID S.D. AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
8 <a href="#">WP(C)/1686/2025</a>	WAKIDUL ALI @ WAKIM ALI @ WAKIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/1687/2025</a>	MD. NURUL ISLAM ALIAS NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	<a href="#">WP(C)/1689/2025</a>	NAL KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/1707/2025</a>	MUSSTT. HAMIDA BEWA ALIAS HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
12	<a href="#">WP(C)/7103/2018</a> WITH LCR	JAYEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	<a href="#">WP(C)/7109/2018</a> WITH LCR	ABDUL LATIF <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. A KAUSHAR MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/7140/2018</a> WITH LCR	PARITOSH CHAKRABARTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MR S CHAKRABORTY MR. R SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/7207/2018</a> WITH LCR	KANAI LAL DAS @ KANOI DAS @ KANU DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	<a href="#">WP(C)/7244/2018</a> WITH LCR	FARIDA BEGUM MAZUMDER @ FARIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	<a href="#">WP(C)/7286/2018</a> WITH LCR	JAMIR UDDIN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	<a href="#">WP(C)/7294/2018</a> WITH LCR	MONOWARA BEGUM @ MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. H I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/7350/2018</a> WITH LCR	ABDUL RAHMAN @ RAHMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, NRC MR D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

20	<a href="#">WP(C)/7388/2018</a> WITH LCR	MAHENDRA RAJBANGSHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MD. R ALI MR. A M KHAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	<a href="#">WP(C)/7501/2018</a> WITH LCR	HALIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	<a href="#">WP(C)/7554/2018</a>	SWAPNA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR P BHARADWAJ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
	<b>WITH</b> <a href="#">I.A.(Civil)/3829/2018</a> <b>in</b> WP(C)/7554/2018	SWAPNA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR P BHARADWAJ	ASSTT.S.G.I.
23	<a href="#">WP(C)/7935/2018</a> WITH LCR	HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
24	<a href="#">WP(C)/8301/2018</a> WITH LCR	ABDUL JALIL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR B ISLAM MR. M HAQUE MR. A A MONDAL MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/8307/2018</a> WITH LCR	JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	<a href="#">WP(C)/5616/2022</a>	ABDUL GAFUR ALI AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/1914/2023</a> WITH LCR	AZIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	G UDDIN MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">WP(C)/2872/2023</a> WITH LCR	JASNARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K C ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
29	<a href="#">WP(C)/3622/2023</a> WITH LCR	MD. JAYNAL ABEDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S CHAKRABORTY MS N DEKARAJA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/948/2024</a> WITH LCR	KASIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	<a href="#">WP(C)/1437/2024</a> WITH LCR	SHAJAHAN ALI @ SHAHJAHAN ALI @ SHAHJAHAN SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

32	<a href="#">WP(C)/4551/2024</a> B/O, WITH LCR	ABDUL AZIZ@ A AZIZ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
33	<a href="#">WP(C)/5595/2024</a> B/O, WITH LCR	MAZIDA BEGUM @ MAJIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S C PANDIT MD S ULLAH MR N K KAKATI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/6393/2024</a> WITH LCR	SAHELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/6940/2024</a> WITH LCR	MUSSTT. NURUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	<a href="#">WP(C)/6943/2024</a> B/O, WITH LCR	ANOWARA BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	<a href="#">WP(C)/7018/2024</a> WITH LCR	ABDUL AJJ <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	<a href="#">Mat.App./5/2025</a> CAVT. NO.12822/024, FIXED, WITH TCR, WITH OFFICE NOTE <b>WITH</b> <a href="#">I.A.(Civil)/524/2025</a> in Mat.App./5/2025	XXXXXX <b>Versus</b> XXXXXX  XXXXXXX <b>Versus</b> XXXXXXX	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY  H T ROYCHOUDHURY	MR S MUKTAR MRS S ACHARYA FOR CAVEATOR
39	<a href="#">WP(C)/511/2025</a> B/O, WITH LCR	JAMENA KHATUN @ JARINA KHATUN @ JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	<a href="#">WP(C)/919/2025</a> FIXED, WITH LCR	SABED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
41	<a href="#">WP(C)/947/2025</a> FIXED, WITH LCR	MUSSTT. SAMARJAN NESSA ALIAS SUMARJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
42	<a href="#">WP(C)/951/2025</a> FIXED, WITH LCR	ABDUL JALIL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
43	<a href="#">WP(C)/980/2025</a> FIXED, WITH LCR	MD. ABDUL MALEK @ ABDUL MALEK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ORDERS</b>				
44	<a href="#">W.P.(CrI.)/6/2022</a>	KADBHANU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)

45 **WITH**  
[W.P.\(CrI.\)/1/2022](#)

SAIFUL ISLAM  
**Versus**  
THE STATE OF ASSAM AND 14 ORS

MR. M U MAHMUD  
MS. M BEGUM  
MR S H MAHMUD  
MS. M BARMAN  
MR S ISLAM

GA, ASSAM  
MR. R ALI (r-8 to 15)  
MR. A GOYAL (R-7)  
MR. A CHOUDHURY (R-7)  
MS R OJAH (R-7)  
H A AHMED (r-8 to 15)  
MR A S SK (r-8 to 15)

**HEARING**

46 [WP\(C\)/6850/2019](#)  
B/O, WITH LCR

AINAL MANDAL  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. SURAJIT DAS  
MRS P RAI  
MR H BEZBARUA  
MR. M DEKA  
MR. J ABBAS  
MS. B LASKAR  
I HOQUE  
MS. H G DAS

SC, NRC  
ASSTT.S.G.I.  
SC, ELECTION  
COMMISSION.  
SC, F.T

**WITH**  
[I.A.\(Civil\)/3752/2024](#)  
in WP(C)/6850/2019

AINAL MANDAL  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. SURAJIT DAS  
MRS P RAI  
MR H BEZBARUA  
MR. J ABBAS  
MR. J ABBAS  
MS. B LASKAR  
I HOQUE  
MS. H G DAS

SC, NRC  
DY.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/20/2025</a>	UMA RAJPUT <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	<a href="#">CRL.A(J)/22/2025</a>	PRANAB SAHU <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(J)/23/2025</a>	ANANDA MUNDA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	<a href="#">CRL.A(J)/24/2025</a>	DEEPIYOTI SENSUWA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	<a href="#">CrI.A./97/2025</a>	ABIJUL ALI @ ABHIJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/279/2025</a> <b>in</b> CrI.A./97/2025	ABIJUL ALI @ ABHIJUL ALI AND 2 OTHERS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">CRL.A(J)/32/2020</a> WITH LCR 4 FILES. P.B-2.	DHAN GOWALA <b>Versus</b> THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
7	<a href="#">CRL.A(J)/128/2022</a> 3 Y 0 M 11 D :WITH LCR 4 FILES. P.B-2.	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/795/2022</a> <b>in</b> CRL.A(J)/128/2022	SMTI ANJANA KAMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
8	<a href="#">W.P.(CrI.)/19/2023</a> FIXED.	MOHAMMAD ANUWAR <b>Versus</b> STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.

9	<a href="#">CRL.A(J)/130/2023</a> 3 Y 9 M 10 D :WITH LCR 2 FILES. P.B-2.	GAKUL BANIA <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR (AMICUS CURIAE)	PP, ASSAM
10	<a href="#">CRL.A(J)/139/2023</a> WITH LCR 5 FILES.	DEBAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
11	<a href="#">Crl.A./401/2023</a> WITH LCR 5 FILES. B/O	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Z HAMMAD MR T H HAZARIKA MR E AHMED MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. M K BORO (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1053/2023</a> <b>in</b> Crl.A./401/2023	MD. ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
12	<b>WITH</b> <a href="#">Crl.A./358/2023</a>	MD. SAMIR ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, DRI
	<b>WITH</b> <a href="#">I.A.(Crl.)/906/2023</a> <b>in</b> Crl.A./358/2023	MD. SAMIR ALI AND ANR. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, DRI
13	<a href="#">CRL.A(J)/98/2024</a> WITH LCR 5 FILES.	KHILENDRA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
14	<a href="#">Crl.A./211/2024</a> BY APPLICATION.	MD. MAJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI MR J KALITA MS. S DEB	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/620/2024</a> <b>in</b> Crl.A./211/2024	MAJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR. N J GOGOI MS. S DEB	PP, ASSAM
15	<a href="#">Crl.A./213/2024</a> WITH LCR 4 FILES.	BITTU KALITA @ BITU KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/621/2024</a> <b>in</b> Crl.A./213/2024	BITTU KALITA @ BITU KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	<a href="#">I.A.(Crl.)/276/2025</a> <b>in</b> Crl.A./1224/2025	BUBU DOWARAH <b>Versus</b> THE STATE OF ASSAM	MR C GOSWAMI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./1224/2025</a> (Filing Number)	SRI BUBU DOWARAH <b>Versus</b> THE STATE OF ASSAM	MS SAPTADEEPA DAS	
17	<a href="#">I.A.(Crl.)/282/2025</a> <b>in</b> CRL.A(J)/2291/2025	SANJIB GARH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K P PATHAK FOR LEGAL AID	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/2291/2025</a> (Filing Number)	SRI SANJIB GARH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. BHARGAV DAS	
	<b>WITH</b> <a href="#">I.A.(Crl.)/2292/2025</a> (Filing Number)	SRI SANJIB GARH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. BHARGAV DAS	



18 [I.A.\(Civil\)/843/2025](#)  
in Mat.App./357/2025

XXXXXXX  
**Versus**  
XXXXXXX

MR. R PHUKAN  
MR D J DAS

**WITH**  
[Mat.App./357/2025](#)  
(Filing Number)

XXXXXXX  
**Versus**  
XXXXXXX

MR. R PHUKAN

**HEARING**

19 [CRL.A\(J\)/45/2022](#)  
WITH LCR 6 FILES. P.B-2. FIXED.

CHIKORAM GOWALA @ BUI  
**Versus**  
THE STATE OF ASSAM

MR N J DAS, AMICUS CURIAE PP, ASSAM

20 [CRL.A\(J\)/66/2022](#)  
8 Y 0 M 3 D :WITH LCR 5 FILES.  
P.B-3.

SMT. SADHANI DAS  
**Versus**  
THE STATE OF ASSAM

MR. N K KALITA (AMICUS CURIAE) PP, ASSAM

21 [CRL.A\(J\)/69/2022](#)  
2 Y 9 M 28 D :WITH LCR 4 FILES.  
P.B-2.

JUMAN TANTI  
**Versus**  
THE STATE OF ASSAM

MS. M BARMAN (AMICUS CURIAE) PP, ASSAM

22 [CRL.A\(J\)/71/2022](#)  
2 Y 11 M 21 D :WITH LCR 4 FILES.  
P.B-2.

MAHESH ORANG AND 2 ORS.  
**Versus**  
THE STATE OF ASSAM

MR. A AHMED (AMICUS CURIAE) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
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13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/3329/2024</a> B/O	SAI TRADE AND AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
<b>MOTION</b>				
2	<a href="#">WP(C)/6765/2024</a>	SUNIL DAS AND 11 ORS. <b>Versus</b> STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
3	<a href="#">Cont.Cas(C)/169/2025</a>	SHRI SAMEER KUMAR ROY <b>Versus</b> SHRI ASIM KUMAR BHATTACHARYYA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
4	<a href="#">WP(C)/1062/2025</a> FIXED	ABDUL JABBAR <b>Versus</b> THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, REVENUE
5	<a href="#">WP(C)/1295/2025</a> FIXED	GANESH TAMULI <b>Versus</b> THE UNION OF INDIA and ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I. SC, TAXES
6	<a href="#">WP(C)/1373/2025</a>	MD MANJIR ALI LASKAR <b>Versus</b> THE UNION OF INDIA AND ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
7	<a href="#">WP(C)/1529/2025</a> CAVT. NO.025920/25,N WITH CAVT. NO. 259/2005, FIXED	SRI HIRALAL GUPTA <b>Versus</b> THE ASSAM BOARD OF REVENUE	MR Z MUKIT MR. A SATTAR MR. S SAHU MS A ROY	GA, ASSAM MR. R SARMA, (for CAVEATOR) SC, REVENUE MS. D GOGOI, (for CAVEATOR)
8	<a href="#">WP(C)/1653/2025</a>	PICKLU PAUL <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR N DASGUPTA MR H DAS	DY.S.G.I. SC, CUSTOMS
9	<a href="#">WP(C)/1654/2025</a>	ARJEENA SULTANA PARBIN <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR H ROHMAN	GA, ASSAM DY.S.G.I. SC, ECI
10	<a href="#">WP(C)/1655/2025</a>	MOSHAROF HUSSAIN SHAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A ALI MR. S. ALOM	GA, ASSAM SC, REVENUE

11	<a href="#">WP(C)/1662/2025</a>	SATYAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
12	<a href="#">WP(C)/1666/2025</a>	KAMRUL ISLAM BARBHUIYA, <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A Y CHOUDHURY I HASHMI	DY.S.G.I. SC, NHIDC SC, REVENUE
13	<a href="#">WP(C)/1679/2025</a>	MD. SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MR S ABDULLAH M ALI	GA, ASSAM
14	<a href="#">WP(C)/1680/2025</a>	NAYANMANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, REVENUE SC, PWD
15	<a href="#">WP(C)/1683/2025</a>	PRANJIT BARUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S BARMAN	GA, ASSAM DY.S.G.I.
16	<a href="#">WP(C)/1684/2025</a> B/O	TAJ MD. KAMAL KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, A S E C
17	<a href="#">WP(C)/1688/2025</a>	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	K U AHMED	GA, ASSAM SC, BTC SC, REVENUE
18	<a href="#">WP(C)/1693/2025</a>	MOSHARAF HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. B GOGOI MS M BORAH MR. M K SHARMA	GA, ASSAM
19	<a href="#">WP(C)/1698/2025</a>	JANATA DAS AND 163 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
20	<a href="#">WP(C)/1699/2025</a>	M/S ENLING AND CO. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
21	<a href="#">WP(C)/1701/2025</a>	JURI BHUYAN <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
22	<a href="#">WP(C)/1706/2025</a>	SHYAMAL RABHA AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR S H SIKDAR MD IMRAN A ISLAM	GA, ASSAM SC, ELECTION COMMISSION.
23	<a href="#">WP(C)/1708/2025</a>	NIREN DAS AND 39 ORS. <b>Versus</b> UNION OF INDIA AND ANR	MR. R PHUKAN	GA, ASSAM DY.S.G.I.
<b>ADMISSION</b>				
24	<a href="#">WP(C)/2483/2016</a> FIXED	CHANDAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M SARANIA MR. S U AHMED MS. SUSENTELA	GA, ASSAM
25	<a href="#">WP(C)/4081/2023</a> FIXED	SMTI ANITA DAS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM MR P NAYAK SC, G M D A
<b>WITH</b>				
<a href="#">I.A.(Civil)/3403/2023</a> <b>in</b> WP(C)/4081/2023				
26	<a href="#">WP(C)/5135/2023</a> FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
<b>WITH</b>				
27	<a href="#">WP(C)/5138/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM

28	<b>WITH</b> <a href="#">WP(C)/5141/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
29	<b>WITH</b> <a href="#">WP(C)/5292/2023</a>	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD
30	<a href="#">WP(C)/3035/2024</a> FIXED	SHRI SHIV KUMAR AGARWALLA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	<a href="#">WP(C)/6885/2024</a> FIXED	JINNA HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA MR. K K BORDOLOI	GA, ASSAM MR H GUPTA (R-4) MR Y. BARBHUIYA(R-4) SC, REVENUE
32	<a href="#">WP(C)/7061/2024</a> FIXED	ASHAFUL ALAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
33	<a href="#">WP(C)/145/2025</a> B/O	NAZIM UDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, A S E C
34	<a href="#">WP(C)/318/2025</a> FIXED	ABDUL AZIZ MAZARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
35	<a href="#">WP(C)/470/2025</a> FIXED	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
36	<a href="#">WP(C)/471/2025</a> FIXED	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
37	<a href="#">WP(C)/889/2025</a> FIXED	M/S MEDIA BYTE VENTURES <b>Versus</b> UNION OF INDIA AND FOUR ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. S S ROY (C.G.C.) DY.S.G.I. MR. J. DAS, (R-3), SC, ALA
38	<a href="#">WP(C)/901/2025</a> FIXED	MUSABBAR ALI KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM
39	<a href="#">WP(C)/909/2025</a> FIXED	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
40	<a href="#">WP(C)/946/2025</a> FIXED	PROLAY DEY SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
41	<a href="#">WP(C)/978/2025</a> FIXED	ADEEB ZEESHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
42	<a href="#">WP(C)/1006/2025</a> FIXED	CHANDI BORO <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM
43	<a href="#">WP(C)/1008/2025</a> FIXED	HYDROJEN MUCHAHARY <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM
44	<a href="#">WP(C)/1277/2025</a> FIXED	SOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, TAXATION

**ORDERS**

45	<a href="#">WP(C)/3544/2018</a>	RAJU ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. U SAIKIA MR. S D ROY MS. K BARPUJARI	GA, ASSAM MR D DEKA (R5) MR S A HUSSAIN (R5) MR N J KUMAR (R5)
46	<a href="#">WP(C)/2801/2020</a>	PRODIP CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. D K SARMAH MS. A TALUKDAR SC, JORHAT DEV. AUTHORITY
47	<a href="#">WP(C)/146/2023</a>	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG (A AND E) DY.S.G.I. SC. WATER RESOURCE DEPTT.
48	<a href="#">Cont.Cas(C)/549/2024</a> FIXED	SMTI. K DEVI AND 26 ORS. <b>Versus</b> MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR. D SAIKIA MR. S BORA
	<b>WITH</b>			
49	<a href="#">Cont.Cas(C)/376/2024</a>	KARRI BABU RAO AND ANR <b>Versus</b> MEGHA NIDHI DAHAL	MR A DASGUPTA MS B DAS	MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC
50	<a href="#">Cont.Cas(C)/686/2024</a> FIXED	SANTOSH THAKUR AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA
51	<a href="#">I.A.(Civil)/2809/2024</a> in WP(C)/5615/2023	RAM CHANDRA SAHANI <b>Versus</b> ANUPAM GHOSH AND 3 ORS	MD. I HUSSAIN	GA, ASSAM MR. S K SINGH MR B PUSHILAL
	<b>WITH</b> <a href="#">WP(C)/5615/2023</a>	ANUPAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM MD. I HUSSAIN (R-4) H M S ELAHI (R-4)
52	<a href="#">I.A.(Civil)/163/2025</a> in WP(C)/4764/2017	SRI DIPANKAR SAHA <b>Versus</b> THE STATE OF ASSAM AND ORS	MS P DEB MS.P DEB MS.N DEB	GA, ASSAM SC, G M D A SC, GMC
	<b>WITH</b> <a href="#">WP(C)/4764/2017</a>	KALPANA SAHA @ KALPANA RANI SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.N DEB MS.P DEB	MS.M HAZARIKA MR.S BORA MR.G RAHUL(R- 5-9) MS.J DAS(R- 5-9) SC, GMC MR. D GUPTA (R- 5 to 9) MR.D M NATH(R- 5-9) SC, G M D A
	<b>WITH</b> <a href="#">I.A.(Civil)/3594/2017</a> in WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.P DEB MS.N DEB	SC, G M D A SC, GMC
53	<a href="#">I.A.(Civil)/164/2025</a> in WP(C)/4574/2021	SRI DIPANKAR SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY,	MS.N DEB MS.P DEB	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> <a href="#">WP(C)/4574/2021</a>	KALPANA SAHA @KALPANA RANI SAHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	GA, ASSAM MR. K GOGOI (R NO.2) SC, REVENUE MR. R BARPUJARI (SC,REVENUE)
54	<a href="#">I.A.(Civil)/339/2025</a> FIXED in WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ <b>Versus</b> UNION OF INDIA AND 10 OTHERS	MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.

WITH  
[WP\(C\)/4809/2024](#)

RUTH YVONNE URSULA GOMEZ  
**Versus**  
UNION OF INDIA AND 10 ORS

MR B D DAS  
MR H K SARMA  
MR. P BHOWMICK  
MR J LOTHAN

MR. A R BHUYAN (R4, R-5)  
GA, ASSAM  
MR. R BORUAH (R-6 TO  
10)  
MR N Z CHOUDHURY(R4,  
R-5)  
MR N A MAZARBHUIYA(R4,  
R-5)  
DY.S.G.I.

55 [WP\(C\)/1038/2025](#)  
FIXED

FARAJULLAH ALI  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR. M U MONDAL  
J ISLAM  
MR K ISLAM  
MR A ALIM SK  
A A AHMED  
MR. A W MONDAL

GA, ASSAM  
SC, I O C  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>			
1 <a href="#">WP(C)/856/2024</a>	BAGADHANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, P H E
2 <a href="#">WP(C)/1141/2024</a>	MD SAFIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR P J DAS	SC, AFDC
3 <a href="#">WP(C)/1158/2024</a> CAVT. NO.14182/023,	RAMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
4 <a href="#">WP(C)/7004/2024</a>	DHRUBA JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MS S K GUPTA	GA, ASSAM SC. AGRICULTURE
5 <a href="#">WP(C)/9/2025</a>	MANORANJAN DAS AND 55 ORS <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
6 <a href="#">WP(C)/144/2025</a>	BANASMITA BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. D J KAPIL	SC, EXCISE DEPTT.
<b>- FOR ORDERS -</b>			
7 <a href="#">WP(C)/1233/2019</a>	GRIHITA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D C C PHUKAN MS. J GOGOI MR. T P DAS	GA, ASSAM
8 <a href="#">WP(C)/6738/2019</a>	AFIYA BEGAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM MR. N H BARBHUIYA
9 <a href="#">WP(C)/5334/2021</a>	ASHUTOSH BISWAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS. R BORAH	GA, ASSAM MR J K PARAJULI (GA, ASSAM, R-3,4,5,6) MR B GOGOI (SC, GENERAL ADMINISTRATIVE DEPT., R-1,2)
10 <a href="#">Cont.Cas(C)/792/2023</a> FIXED	DEBASISH CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA

11	<b>WITH</b> <a href="#">Cont.Cas(C)/790/2023</a>	FUZAIL AHMED CHOUDHURY <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
12	<b>WITH</b> <a href="#">Cont.Cas(C)/791/2023</a>	FAKAR UDDIN MAZUMDER <b>Versus</b> JAY SHIVANI, IAS	MS P AGARWAL MR I HASIEB MR. B J DAS	MR. K KONWAR MR S DUTTA
13	<a href="#">WP(C)/1945/2023</a> WITH LCR - 1(ONE) FILE	MD. HUSSAIN ALI <b>Versus</b> THE COAL INDIA LIMITED AND 6 ORS	MRS P P BORAH MR. P K DAS MS. W SULTANA	GA, ASSAM SC, COAL INDIA
14	<a href="#">I.A.(Civil)/3952/2024</a> FIXED in WP(C)/1223/2023 <b>WITH</b> <a href="#">WP(C)/1223/2023</a>	FOOD COPORATION OF INDIA AND 8 ORS <b>Versus</b> BINDESWARI SINGH AND 11 ORS  BINDESWARI SINGH AND 11 ORS <b>Versus</b> FOOD COPORATION OF INDIA AND 8 ORS	MR. S K CHAKRABORTY MR A CHAKRABORTY SC, F C I  MR A DASGUPTA MS B DAS	MR A DASGUPTA MS B DAS  MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA SC, F C I
15	<b>WITH</b> <a href="#">I.A.(Civil)/761/2025</a> in WP(C)/1223/2023  <a href="#">WP(C)/4478/2024</a>	NORTH EAST AGRO CENTRE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS TARUN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS MR. D BHUYAN	SC, IRRIGATION SC, FINANCE  SC, REVENUE
16	<a href="#">WP(C)/7011/2024</a>	TAPAN KR ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM
17	<a href="#">Arb.P./4/2025</a>	M/S SNS INFRACON PRIVATE LIMITED <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LIMITED AMTRON	MR D SENAPATI MR H K SARMA MS. S YASMIN	MR K L GUPTA (R-1,2)
18	<a href="#">I.A.(Civil)/738/2025</a> FIXED in WP(C)/5998/2024  <b>WITH</b> <a href="#">WP(C)/5998/2024</a>	AMAL JYOTI DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ORS  AMAL JYOTI DEBNATH AND 118 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS T WAPANGLA MR. R DEKA  MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU  GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
19	<a href="#">WP(C)/1780/2019</a>	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W
20	<a href="#">WP(C)/5461/2021</a>	BHANITA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
21	<b>WITH</b> <a href="#">WP(C)/5328/2021</a>	PROMOD CHANDRA KAKATI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
22	<a href="#">WP(C)/5343/2022</a>	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS SMTI PRIYAM PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE



23	<a href="#">WP(C)/5670/2022</a>	SONJOY GOSWAMI AND 3 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION LIMITED AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, APDCL
24	<a href="#">WP(C)/7674/2022</a>	MURSHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MD. A HASSAN	GA, ASSAM
25	<a href="#">WP(C)/1045/2023</a> WITH WP(C)/534/2023 (D/O), WP(C)/812/2019 (D/O)	CHAMPAK KALITA @ ATHPURIA <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR D K ROY( R-17) MR D K ROY( R-17)
26	<a href="#">WP(C)/1314/2023</a> FIXED	RAMANUJ CHAKRABORTY AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR S NATH	SC, P AND R.D.
27	<a href="#">WP(C)/5048/2023</a>	KALPANA BORAH AND 527 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
28	<a href="#">WP(C)/1152/2024</a> FIXED	SMTI JUNAKI NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
29	<a href="#">WP(C)/1555/2024</a>	GIAS UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
30	<a href="#">I.A.(Civil)/3881/2024</a> in WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
	<b>WITH</b> <a href="#">WP(C)/4853/2024</a>	NIT WORKERS UNION AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
31	<a href="#">WP(C)/4333/2024</a>	RAMESH JARADHARA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 2 ORS	DR. R SARMAH MS P SAHA	SC, A G V B
32	<a href="#">WP(C)/210/2025</a>	IMDAD CHAND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, NHM SC, HEALTH
33	<a href="#">WP(C)/333/2025</a> FIXED	SOMANATH MAHARANA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY	DY.S.G.I.
34	<a href="#">WP(C)/716/2025</a>	MD. MUSHARRAF HOSSAIN MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
35	<a href="#">WP(C)/3059/2017</a>	REMTHANGPUI DARNGAWN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI	GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR A KHANIKAR,SC N.C HILLS. MR.D CHAKRABARTY(R-5) MR. D BORA, G.A, ASSAM. MS.J TRIPATHI(R-5) SC, NCHAC
36	<a href="#">WP(C)/7649/2019</a>	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.

37	<a href="#">WP(C)/4818/2020</a>	HANS RAJ <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
38	<a href="#">WP(C)/7204/2021</a>	BIMAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR B M DEKA MR. M ALAM MR. M ALAM MR. Z H BORA	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
39	<a href="#">WP(C)/208/2022</a>	DR. ARUNIMA GOGOI <b>Versus</b> THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR S BORTHAKUR MS. P BORAH	SC, AAU
40	<a href="#">WP(C)/1602/2022</a>	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A AHMED MS. D GOSWAMI A SAHARIA	MR H GUPTA ASSTT.S.G.I.
41	<a href="#">WP(C)/6230/2022</a>	MANBENDRA BARUAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	DR G J SHARMA (R-3-7) MR S NATH (R-3-7) ASSTT.S.G.I.
42	<a href="#">WP(C)/6655/2022</a>	MONOWAR HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, FINANCE SC, REVENUE
43	<a href="#">WP(C)/8200/2022</a>	SHANKAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	MS. B SARMA DY.S.G.I.
44	<a href="#">WP(C)/693/2023</a>	DIPAK KR DAS AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
45	<a href="#">WP(C)/885/2023</a>	DEBASHIS ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC. WATER RESOURCE DEPTT.
46	<a href="#">WP(C)/3056/2023</a>	GS 178624N YASHWANT SINGH JAMWAL AND 44 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA MR M CHANDA MR S NATH	MR. U K GOSWAMI DY.S.G.I.
47	<a href="#">WP(C)/3320/2023</a> FIXED	HAFIZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. I H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. T C CHUTIA (R-1 , R-2, R-4, R-5, R-6) SC, FINANCE
48	<a href="#">WP(C)/3978/2023</a>	PRAFULLA CHANDRA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
49	<a href="#">Arb.P./7/2024</a>	M/S KAMRUP DEVELOPERS PVT. LTD., <b>Versus</b> RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
50	<a href="#">Arb.P./19/2024</a>	SMTI SHAMPA GANGULY <b>Versus</b> MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
51	<a href="#">Arb.P./50/2024</a>	JAYANT TIBREWALA <b>Versus</b> KANTA JETLEY AND 5 ORS.	MR G KHANDELIA MR A NATH DR ANKIT TODI MS. R JUGLI	MR G N SAHEWALLA MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA (R-1,2) MS K BHATTACHARYYA (R-1,2) MS K BHATTACHARYYA (R-1,2) MS K SARMA MS K SARMA

52	<a href="#">WP(C)/1046/2024</a>	CHAMPAK BORTHAKUR <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR G JALAN (r-1 to 3)
53	<a href="#">WP(C)/3484/2024</a> B/O	AHMED HUSSAIN MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3648/2024</a> <b>in</b> WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/542/2024</a> PART-HEARD	SANKAR PRASAD DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA
2	<a href="#">CRP(IO)/85/2025</a>	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM, <b>Versus</b> THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS OF ASSAM,	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
3	<a href="#">CRP(IO)/94/2025</a> FIXED	RINTU BARMAN <b>Versus</b> SMTI KARABI PATHAK	MR D K BORDOLOI	
4	<a href="#">CRP(IO)/97/2025</a> FIXED	MOKLISUR RAHMAN BARBHUIYA AND 2 ORS. <b>Versus</b> RUSHNA BEGUM BARBHUIYA AND 8 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	
5	<a href="#">CRP(IO)/101/2025</a> FIXED	LAILA BEGUM <b>Versus</b> AKHTARA BEGUM	MR. M A SHEIKH K U AHMED MS F INTAZ	
6	<a href="#">CRP(IO)/108/2025</a>	SATYENDRA DAS AND 3 ORS <b>Versus</b> PRATIMA BORO ALIAS PRATIMA GOALA	MR M RANA MR M.HOQUE	
7	<a href="#">AB/694/2025</a>	NUR SODAGAR @ GUDU MIAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">WP(C)/1701/2022</a> PART-HEARD, FIXED	PRINCE BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4)
9	<a href="#">WP(C)/5619/2023</a> PART-HEARD, FIXED	NAJMA PARVIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM MR P NAYAK
10	<a href="#">WP(C)/5796/2023</a> PART-HEARD, FIXED	SUCHANDRA BASAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
11	<a href="#">CRP(IO)/331/2024</a> PART-HEARD, FIXED	MANGAL SARKAR <b>Versus</b> MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI

12	<a href="#">CRP(IO)/184/2024</a> FIXED	RAJ KUMAR KALITA <b>Versus</b> RINA KALITA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	MR S N KRISHNATRAYA
<b><u>BAIL HEARING (BA)</u></b>				
13	<a href="#">Bail Appln./142/2025</a> WITH CASE RECORD(SCANNED COPY)	ABUL KHAYER MD SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
14	<a href="#">CO/11/2024</a> FIXED in RSA/173/2023 <b>WITH</b> <a href="#">RSA/173/2023</a>	GULABI RABIDAS AND 3 ORS <b>Versus</b> GANIA RABIDAS @ MONI RABIDAS  GANIA RABIDAS @ MONI RABIDAS <b>Versus</b> GULABI RABIDAS AND 16 ORS	MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS. R CHETRI  MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4)
15	<a href="#">RSA/34/2025</a>	SAROJ DEVI BAHETY <b>Versus</b> ABDUL LATIF	MR R SENSUA M. A. OASIS G KAUSHIK	
<b><u>ORDERS</u></b>				
16	<a href="#">MACApp./113/2016</a> WITH LCR	ZEHIRUL ISLAM <b>Versus</b> SRI CHITTA DAS and ANR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS.S D SAIKIA R-1 MS.K DEKA(R-2) MRS. P M DUTTA
17	<a href="#">I.A.(Civil)/3352/2018</a> in RSA/269/2018  <b>WITH</b> <a href="#">RSA/269/2018</a>	CENTRAL BANK OF INDIA <b>Versus</b> SMTI SAIRA DEVI  CENTRAL BANK OF INDIA <b>Versus</b> SMTI SAIRA DEVI	MR U S BORGHAIN  MR U S BORGHAIN MR K K DAS MS. M PAUL	
18	<a href="#">RSA/236/2019</a> WITH LCR	GOURANGA SARKAR AND 2 ORS. <b>Versus</b> MATANGA SARKAR	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MR B S DEKA	MS D CHAUDHURY MR A K PAUL
19	<a href="#">CRP/27/2023</a>	SHIRAZUL HOQUE <b>Versus</b> SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS	MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS P SHARMA
20	<a href="#">CRP(IO)/55/2023</a>	RANJU ROY AND 3 ORS. <b>Versus</b> SAMIRAN DEY	MR. S P CHOUDHURY MS. S DASGUPTA	MR. JYOTIRMOY ROY MR. S D PURKAYASTHA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH MS S.S.BORA
21	<a href="#">MACApp./251/2023</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> PRAFULLA KONWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	S KHAN (R-1) MR. K BHATTACHARJEE (R-1) MR. N BORUAH
22	<a href="#">CRP(IO)/384/2023</a>	SMTI. ISHRAWATI DEVI AND ANR <b>Versus</b> OSMAN GANI MOLLAH AND 8 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR H DAS (r-1 to 8)
23	<a href="#">Tr.P.(C)/10/2024</a>	KASHMIRI BORA TALUKDAR <b>Versus</b> RIJU MONI TALUKDAR	DR. N DEKA MS P CHAKRABORTY MS N MANSURI	MR. N DUBEY MS M AHMED

24	<a href="#">CRP/49/2024</a>	MOHESWAR KALITA <b>Versus</b> BISWA NATH JAJODIA	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	MR. A C SARMA MR G BHARADWAJ MR B DEORI
	<b>WITH</b> <a href="#">I.A.(Civil)/1349/2024</a> in CRP/49/2024	MOHESWAR KALITA <b>Versus</b> BISWA NATH JAJODIA	MR. L TALUKDAR MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	
25	<a href="#">Tr.P.(C)/85/2024</a>	ABHIJIT CHAKRABORTY <b>Versus</b> TUTUMANI GOSWAMI	MR. S SAHU MS A ROY S SHAHI	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA
26	<a href="#">CRP/95/2024</a>	BADAL ROY <b>Versus</b> SANJOY PAUL AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. D CHAKRABARTY (R1) MS D.CHAKRABARTY (R1)
27	<a href="#">CRP(IO)/195/2024</a>	SALAM AHMED BARBHUIYA <b>Versus</b> MD. ABID HUSSAIN MAZUMDER AND 12 ORS	MR. P K ROY MS. R CHOUDHURY MR. S K CHAKRABORTY MS F N ZAMAN MS. B. HAZARIKA	MR. S D PURKAYASTHA (R-6 to 9) MR. S ROY (R-1 to 5) MR. M H LASKAR (R-1 to 5) MS S.S.BORA (R-6 to 9)
28	<a href="#">CRP(IO)/490/2024</a> FIXED	KIMI SARDA <b>Versus</b> KRISHNA SHARMA AND 4 ORS	MR S CHOUDHURY MR. A BHATTACHARJEE	MR A K RAI(R-1) MS. K AGARWAL(R-1) MR B YADAV(R-1) MS RICHA JHA (R-1)
29	<a href="#">CRP(IO)/548/2024</a>	DADUL BORAH <b>Versus</b> USIT BORA AND ANR.	MR. A R SHOME MR A J GHOSH MR N ALAM	MR B SHARMA MR S SHARMA MR. M HASSAN
30	<a href="#">I.A.(Civil)/1504/2024</a> WITH LCR in MACApp./488/2018	UNION OF INDIA AND 2 ORS <b>Versus</b> SAFAYET AHMED CHOUDHURY AND 3 ORS	BIPLAV CHAKRAVARTY	GA, MIZORAM
	<b>WITH</b> <a href="#">MACApp./488/2018</a>	UNION OF INDIA and 2 ORS <b>Versus</b> SAFAYET AHMED CHOUDHURY	MR. S SARMA MR. S A CHOUDHURY	MR. L R MAZUMDER
31	<a href="#">I.A.(Civil)/4043/2024</a> FIXED in MACApp./323/2024	MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A T SARKAR MS. C MOZUMDAR MR. S P SHARMA	MR D MAZUMDER FOR CAVEATOR
	<b>WITH</b> <a href="#">MACApp./323/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A T SARKAR FOR CAVEATOR
32	<a href="#">I.A.(Civil)/4073/2024</a> WITH LCR, FIXED in RFA/37/2018	BIRU KUMAR SINGH AND ANR <b>Versus</b> MONURANJAN SINGH AND ANR	MS B DAS	MR S DUTTA
	<b>WITH</b> <a href="#">RFA/37/2018</a>	MONURANJAN SINGH <b>Versus</b> ADILUR RAHMAN SAIKIA	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
33	<a href="#">I.A.(Civil)/160/2025</a> FIXED in Mat.App./917/2025	XXXXXXX <b>Versus</b> XXXXXXX	MR. K KAKOTI MR N PATIRI MS B LASKAR	
	<b>WITH</b> <a href="#">Mat.App./917/2025</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. KAUSTUVMANI KAKOTI	

34	<a href="#">I.A.(CrI.)/274/2025</a> AB 37/2025(D/O) <b>in</b> AB/37/2025	AMIT HAQUE BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
35	<a href="#">I.A.(Civil)/845/2025</a> B/O <b>in</b> MACApp./3215/2025 <b>WITH</b> <a href="#">MACApp./3215/2025</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MANISHA SHARMA	MR. R C PAUL	
36	<a href="#">I.A.(Civil)/847/2025</a> B/O <b>in</b> MACApp./3218/2025 <b>WITH</b> <a href="#">MACApp./3218/2025</a> (Filing Number)	NEW INDIA ASSURANCE CO LTD <b>Versus</b> MANISHA SHARMA	MR RABINDRA CHANDRA PAUL	
36	<a href="#">I.A.(Civil)/847/2025</a> B/O <b>in</b> MACApp./3218/2025 <b>WITH</b> <a href="#">MACApp./3218/2025</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> GIRISH CH. NATH	MR. R C PAUL	
37	<a href="#">I.A.(Civil)/859/2025</a> <b>in</b> MACApp./3161/2025 <b>WITH</b> <a href="#">MACApp./3161/2025</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI GIRISH CH NATH	MR RABINDRA CHANDRA PAUL	
37	<a href="#">I.A.(Civil)/859/2025</a> <b>in</b> MACApp./3161/2025 <b>WITH</b> <a href="#">MACApp./3161/2025</a> (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BULU DEVI	MS. M CHOUDHURY S K BEGUM	
38	<a href="#">I.A.(Civil)/861/2025</a> <b>in</b> MACApp./3237/2025 <b>WITH</b> <a href="#">MACApp./3237/2025</a> (Filing Number)	NEW INDIA ASSURANCE CO LTD <b>Versus</b> BULU DEVI	MAMANI CHOUDHURY	
38	<a href="#">I.A.(Civil)/861/2025</a> <b>in</b> MACApp./3237/2025 <b>WITH</b> <a href="#">MACApp./3237/2025</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> LAILY KHATUN AND ORS	MRS. S ROY MS. U ROY	
39	<a href="#">I.A.(Civil)/862/2025</a> <b>in</b> MACApp./3118/2025 <b>WITH</b> <a href="#">MACApp./3118/2025</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> LAILY KHATUN AND ORS	MISS MOUSHUMI DAS	
39	<a href="#">I.A.(Civil)/862/2025</a> <b>in</b> MACApp./3118/2025 <b>WITH</b> <a href="#">MACApp./3118/2025</a> (Filing Number)	MIRANDA NARZARY <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS MS. S. CHANDA	
40	<a href="#">I.A.(Civil)/868/2025</a> <b>in</b> RFA/3002/2025 <b>WITH</b> <a href="#">RFA/3002/2025</a> (Filing Number)	SMTI MIRANDA NARZARY <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	AMIT KUMAR DAS	
40	<a href="#">I.A.(Civil)/868/2025</a> <b>in</b> RFA/3002/2025 <b>WITH</b> <a href="#">RFA/3002/2025</a> (Filing Number)	KASHEM ALI <b>Versus</b> LEGAL HEIRS OF RABEYA KHATUN BIBI, AMER ALI AND 12 OTHERS	MS. R CHOUDHURY MD. MEMON AHMED	GA, ASSAM
		KASHEM ALI <b>Versus</b> LEGAL HEIRS OF RABEYA KHATUN BIBI, AMER ALI	BANDANA HAZARIKA	

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/5/2025</a> FIXED	PUJA DAS DEY (POOJA DAS DEY) <b>Versus</b> BIJOY KUMAR DEY	MR. R PHUKAN	
2	<a href="#">CRP/9/2025</a>	SANJAY KR. SHAH AND ANR <b>Versus</b> SMTI. JAHANARA BEGUM @ SABANA BEGUM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	
3	<a href="#">CRP/34/2025</a>	SMTI BINA CHOUDHURY and 4 ORS. <b>Versus</b> CHALIHA WAREHOUSING CO. PVT. LTD.	MR. R K BHUYAN MR. B CHAKRABORTY MR. S CHAKRABORTY	
4	<a href="#">CRP(IO)/59/2025</a>	PHANINDRA MOHAN DAS <b>Versus</b> PRADIP CHANDRA DAS	MD. B HUSSAIN MR A H TOUFIQ	
5	<a href="#">CRP(IO)/73/2025</a>	ROBIN BHUYAN AND ANR <b>Versus</b> DIPALI BHUYAN AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	
<b>ADMISSION</b>				
6	<a href="#">WP(C)/2639/2014</a>	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MS N BEGUM MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. H SARMA (GA, ASSAM ) MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3063/2022</a> <b>in</b> WP(C)/2639/2014	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
7	<b>WITH</b> <a href="#">Cont.Cas(C)/625/2016</a>	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS

8	<b>WITH</b> <a href="#">WP(C)/2704/2017</a>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
9	<a href="#">Intest.Cas./5/2024</a>	AFROZA RAHMAN AND ANR <b>Versus</b> DR NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA	MR A DEKA (R-1,2)
10	<a href="#">CRP(IO)/241/2024</a> FIXED	BULBUL GOGOI KALANDI @ KALANJI AND 3 ORS <b>Versus</b> RINKU BORDOLOI AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	MRS. P B BORDOLOI(R-2) MR. U K DEKA(R-1, R3) MR R SENSUA (R-1, R3)
11	<a href="#">CRP(IO)/282/2024</a> WITH LCR	PALASH PHUKAN <b>Versus</b> MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	MR B BORA MR A B DUTTA
12	<a href="#">CRP(IO)/538/2024</a>	BASANTI PHANGSO <b>Versus</b> NITIN DEKA	MR. B PHUKAN MR. P KR KALITA	MR. N N JHA MR. M UDDIN MS M SAHOO
13	<a href="#">CRP(IO)/539/2024</a> FIXED	ABDUL RASHID @ ABDUL RASID <b>Versus</b> MAJIRAN NESSA AND 2 ORS	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	
14	<a href="#">MFA/12/2025</a>	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RAJU ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	<a href="#">FAO/12/2025</a> FIXED	SMTI MRINALINI CHOUDHURY <b>Versus</b> SMTI URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
	<b>WITH</b> <a href="#">I.A.(Civil)/701/2025</a> in FAO/12/2025	SMTI MRINALINI CHOUDHURY <b>Versus</b> MRS URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
16	<a href="#">MFA/13/2025</a>	ABALA RAJBONGSHI <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
17	<a href="#">FAO/17/2025</a>	M/S ATAL STORES AND ANR <b>Versus</b> M/S BIRLA CORPORATION LTD	MR J C GAUR U AGARWAL	
18	<a href="#">FAO/18/2025</a>	PRAFULLA NATH <b>Versus</b> JITUMONI NATH	MR. U DUTTA MR. A B T HAQUE	
19	<a href="#">CRP/20/2025</a>	M/S VAISHNO DEVI TRADERS PRIVATE LIMITED <b>Versus</b> M/S BRAHMAPUTRA TECHNOLOGIES AND 3 ORS	MR A SAIKIA MS. A BORO	MR. K N CHOUDHURY (R- 1,2) MR. S DUTTA (R-4) MR. S DUTTA (R-4) MR. N BARUAH(R-1,2) MR K KASHYAB(R-3) MR K KASHYAB(R-3)
20	<a href="#">CRP(IO)/37/2025</a>	MD. AMJAD ALI <b>Versus</b> MD. NUR ISLAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	
21	<a href="#">MACApp./88/2025</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> GULAPI SINGHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/774/2025</a> in MACApp./88/2025	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> GULAPI SINGHA AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	<a href="#">MACApp./89/2025</a>	THUNU DEKA AND ORS <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR	
23	<a href="#">MACApp./90/2025</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJEET GOGOI	MRS B ACHARYA MR. A ACHARYA	

	<b>WITH</b> <a href="#">I.A.(Civil)/778/2025</a> in MACApp./90/2025	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJEET GOGOI	MRS B ACHARYA MR. A ACHARYA	
24	<a href="#">MACApp./92/2025</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> LULU CHETIA	MR. S DUTTA MS. M CHOUDHURY S K BEGUM	
	<b>WITH</b> <a href="#">I.A.(Civil)/807/2025</a> in MACApp./92/2025	ORIENTAL INSURANCE CO LTD <b>Versus</b> LULU CHETIA	MR. S DUTTA MS. M CHOUDHURY S K BEGUM	
25	<a href="#">MACApp./93/2025</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SATYA PRABHA BORAH DAS AND 4 ORS (F)	MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/811/2025</a> in MACApp./93/2025	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SATYA PRABHA BORAH DAS AND 4 ORS (F)	MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
26	<a href="#">MACApp./100/2025</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SAHIDUL BARUAH @ ALI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/865/2025</a> in MACApp./100/2025	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SAHIDUL BARUAH @ ALI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
27	<a href="#">MACApp./101/2025</a>	BIMALA RANI DAS AND ORS <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND ORS	MR. M TALUKDAR	
		<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>		
28	<a href="#">RSA/196/2023</a> WITH LCR	BHUPEN BARMAN <b>Versus</b> DHARMESWAR BARMAN AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS	MR. D DOLEY (r-1) MS A DEKA (r-1)
29	<a href="#">RSA/203/2024</a> FIXED	RAHIMA BEGUM AND 5 ORS <b>Versus</b> AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
		<b><u>ORDERS</u></b>		
30	<a href="#">RSA/158/2019</a> WITH LCR, FIXED	SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	MR H K SARMA MR. R B PHOOKAN (R-1) R SARMAH (R-1) MD A S AHMED (r-5) MS M KAKOTY (R-1) MR K J HAZARIKA (R-1) SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/2511/2019</a> in RSA/158/2019	SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	SC, GMC
31	<a href="#">Tr.P.(C)./11/2024</a> FIXED	NEHA SHARMA <b>Versus</b> AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N BEGUM MR P DAS MR A SARMA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL MS N BARUAH

32	<a href="#">FAO/12/2024</a> CRP 97/2014(D/O)	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENGAJIPI (R-2) S RABHA (R-2) SC, HDFC BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/922/2024</a> in FAO/12/2024	SHARMILA VIJAY SHETTY <b>Versus</b> B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
	<b>WITH</b> <a href="#">I.A.(Civil)/2553/2024</a> in FAO/12/2024	SHARMILA VIJAY SHETTY <b>Versus</b> B and A LTD. AND 2 ORS	MR B KAUSHIK MR B KAUSHIK MR. P BORAH MR. S HAZARIKA	S RABHA (R-2)
33	<a href="#">Tr.P.(C)./14/2024</a> FIXED	NIBEDITA BAISHYA @ NIBEDITA KALITA <b>Versus</b> DHRUBAJYOTI BAISHYA	MR S K SARKAR MS J BORUAH MS R KALITA	
34	<a href="#">Tr.P.(C)./94/2024</a> B/O	SMTI. RAJ LAKHI DUTTA <b>Versus</b> JINTU DAS	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	MR P BHARDWAJ MR. D. BORAH
35	<a href="#">CRP(IO)/475/2024</a> (AT 2:00 PM), FIXED	SMTI NAYANMONI SWARGIRY @ NAYANMONI GOHAIN <b>Versus</b> SMTI. RIJU GOHAIN AND 3 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MS. T KALITA MR. R J DAS MRS S SAIKIA
36	<a href="#">CRP(IO)/477/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. TOUSIF HUSSAIN REZA <b>Versus</b> AAFSHEEN AL ISLAM	MR Z I CHOUDHURY MD. I HUSSAIN	
37	<a href="#">CRP(IO)/530/2024</a>	SATYA RANJAN GOGOI <b>Versus</b> INDIRA GOGOI DAS AND 3 ORS	MR. S C KEYAL MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	MS. S PARVEEN MS S PARVEEN (R-1,2,3)
38	<a href="#">CRP(IO)/545/2024</a> FIXED	NURUL AMIN MAZUMDAR AND 5 ORS. <b>Versus</b> MINA BEGUM LASKAR ANR 4 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	MR S CHOUDHURY MS. K MALAKAR
39	<a href="#">FAO/9/2025</a> CAVT. NO.017320/25,N	PRANAB RANJAN BHUIYA <b>Versus</b> ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/545/2025</a> in FAO/9/2025	PRANAB RANJAN BHUIYA <b>Versus</b> ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR
40	<a href="#">CRP(IO)/24/2025</a>	DR. SAMSUL ALAM AND ANR <b>Versus</b> SADDAM HUSSAIN	MS. S PARVEEN S KAR	
41	<a href="#">CRP(IO)/42/2025</a> FIXED	M/S SIGMA SPICES INDUSTRIES (P) LTD <b>Versus</b> M/S NATIONAL INSURANCE COMPANY LTD AND 3 ORS	MR. A K SAHEWALLA MR. W SHARMA	MR. R GOSWAMI (R1-R3) MS. M SAIKIA (R1-R3) MS. P BORTHAKUR (R1-R3)
42	<a href="#">CRP(IO)/58/2025</a> FIXED	DILIP SHARMA AND ANR <b>Versus</b> BIMAL SHARMA AND ANR	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH MR. A BHATTACHARJEE	
	<b>WITH</b> <a href="#">I.A.(Civil)/529/2025</a> in CRP(IO)/58/2025	DILIP SHARMA AND ANR <b>Versus</b> BIMAL SHARMA AND ANR	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH MR. A BHATTACHARJEE	
43	<a href="#">CRP(IO)/84/2025</a> FIXED	SMTI. MRIDULA BARUAH <b>Versus</b> PAWAN KR AGARWALLA	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MR A K RAI MR B YADAV MS RICHA JHA

44	<a href="#">I.A.(Civil)/532/2025</a> IN CONT. CASE(C) 557/2023(D/O), FIXED in Review.Pet./1175/2025 <b>WITH</b> <a href="#">Review.Pet./1175/2025</a> (Filing Number)	SHRI BASDEO <b>Versus</b> RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI	
		SHRI BASDEO <b>Versus</b> SRI RAJA BAISHYA	JYOTISH DAS	
45	<a href="#">I.A.(Civil)/719/2025</a> in MACApp./425/2019	HIIRAKJYOTI BORO <b>Versus</b> THE ORIENTAL INSURANCE CO.LTD.	MR. N K KALITA	MR. S K GOSWAMI
46	<a href="#">I.A.(Civil)/757/2025</a> in RSA/3/2020  <b>WITH</b> <a href="#">RSA/3/2020</a> WITH LCR CAVT. NO. 1291/2019  <b>WITH</b> <a href="#">I.A.(Civil)/38/2024</a> in RSA/3/2020  <b>WITH</b> <a href="#">I.A.(Civil)/39/2024</a> in RSA/3/2020  <b>WITH</b> <a href="#">RSA/2/2020</a> WITH LCR	ON THE DEATH OF MUNINDRA SEN DEKA <b>Versus</b> MD RAFIUDDIN AHMED  MD. RAFIUDDIN AHMED <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS  MD. RAFIUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA,  MD. RAFIUDDIN AHMED, <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA,  MD. RAFIUDDIN AHMED <b>Versus</b> ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL  A I AHMED S ALI MR. R BARUAH MR. A IKBAL  A I AHMED S ALI MR. R BARUAH MR. A IKBAL  A I AHMED S ALI MR. R BARUAH MR. A IKBAL  A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MRS. M TALUKDAR MR. S Z RAHMAN MR B KAUSHIK MR. S HAZARIKA  MR. S HAZARIKA  MR. S HAZARIKA  MR. N I KHAN MR. S Z RAHMAN (r-1.1,1.2,1.3) MR B KAUSHIK (r-1.1,1.2,1.3) MR. S HAZARIKA (r-1.1,1.2,1.3)
47	<a href="#">I.A.(Civil)/857/2025</a> in CRP(IO)/71/2024	ELLISON OILFIELD SERVICE PRIVATE LIMITED <b>Versus</b> OIL AND NATURAL GAS CORPORATION LIMITED	MS. S. TODI MR H K SARMA	
<b>HEARING</b>				
49	<a href="#">WP(C)/2352/2014</a> (PERSONAL APPEARANCE AT 10:30 AM), PART-HEARD, FIXED	SMT. CRISCEDA RUTH RAPOZA and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS MS. N BORDOLOI ASSTT.S.G.I. SC, REVENUE
50	<a href="#">MACApp./240/2024</a> CAVT. NO.03712/024, WITH LCR, FIXED	RABIA KHATUN @ RABIYA KHATUN AND ANR. <b>Versus</b> HAMIDA SIKDAR AND 4 ORS.	MR. B K SEN MR F HAQUE	MR A HUSSAIN MR T KALITA(R-5) MR. A T SARKAR MR. A KAKATI (R-5) MR S HUSSAIN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
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12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
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17)	MR. S SHARMA	25-03-2025	To	26-03-2025
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19)	MR. M SARANIA	26-03-2025	To	26-03-2025
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21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./521/2025</a>	GULENUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./900/2025</a>	BIKRAM BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./2777/2024</a> WITH CASE RECORD(SCANNED COPY)	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025

19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
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23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 16**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Cont.Cas(C)/2/2021</a>	MRIGANKA DEB ROY <b>Versus</b> SMTI. GITIMONI PHUKAN, ACS AND ORS.	MR. P K BARMAN	MR. D SAIKIA MR. K GOGOI MR. A R TAHBILDAR MR. P K DAS (R-2)
2	<a href="#">Cont.Cas(C)/93/2021</a>	AMIR HUSSAIN <b>Versus</b> 5) MOHAMMAD ALI	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA
3	<a href="#">Cont.Cas(C)/104/2021</a>	AJIT ALI MONDAL AND ANR <b>Versus</b> RAJESH PRASAD AND 10 ORS	MR. M U MONDAL MD. I H KHAN MR. K ISLAM	MS. K PHUKAN MS. K PHUKAN MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
4	<a href="#">Cont.Cas(C)/202/2021</a>	SHYAMAL DUTTA <b>Versus</b> BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
5	<a href="#">Cont.Cas(C)/285/2021</a>	SI(UB) HEMANTA TUMUNG <b>Versus</b> PUSHRAJ SINGH, IPS	MR. B PHUKAN MR B KHAKHLARY	
6	<a href="#">Cont.Cas(C)/373/2021</a>	ASHANUDDIN KHAN <b>Versus</b> MS. INDIRA R KALITA AND ANR.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2)
7	<a href="#">Cont.Cas(C)/283/2022</a>	SMT. SARADA DEVI <b>Versus</b> MR. PREETOM SAIKIA AND ORS.	MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	MR. B GOGOI (R-4) MR P NAYAK (R-4) MR A CHALIHA (R-4)
8	<a href="#">Cont.Cas(C)/330/2022</a>	MD MOHIT ALI AND ANR <b>Versus</b> SMTI BIJOYA CHOUDHURY, AES AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. S BORA (R-2)
9	<a href="#">Cont.Cas(C)/26/2023</a>	SHIBU CHANDRA NATH AND 2 ORS <b>Versus</b> MAHENDRA KUMAR YADAVA, IFS AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (r-1,2) MR. I KALITA (r-1,2) MR. D GOGOI (r-1,2)

10	<a href="#">Cont.Cas(C)/82/2023</a>	MISS LARLIE BRAHMA <b>Versus</b> ANURAG GOEL, IAS	MR B D DAS MR H K SARMA B B HUSSAIN MR S BORA	
11	<a href="#">Cont.Cas(C)/335/2023</a>	BANYASHREE THAKUR AND 7 ORS <b>Versus</b> SURANJANA SENAPATI	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM	MR. P K BORAH MR B KAUSHIK
12	<a href="#">Cont.Cas(C)/337/2023</a>	GAUTAM BARMAN AND 5 ORS. <b>Versus</b> SMTI. SURANJANA SENAPATI	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR S NEOGI MR B KAUSHIK
13	<a href="#">Cont.Cas(C)/398/2023</a>	TAKAR ETE <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR B SINHA MR. S SAIKIA	MR. A PHUKAN
14	<a href="#">Cont.Cas(C)/629/2023</a>	ABDUL HAQUE CHOUDHURY <b>Versus</b> RAMEN BARUAH, L.R.,	MR. L R MAZUMDER MR. A ISLAM	
15	<a href="#">Cont.Cas(C)/636/2023</a>	MONOWAR HOSSAIN <b>Versus</b> BALIN BABA BALARI	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D NATH MS. N BARMAN
16	<a href="#">Cont.Cas(C)/717/2023</a>	DAYAL CH DAS AND 4 ORS <b>Versus</b> DR BIJOYA CHOUDHURY AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	MR R M DAS (R-4) MR. C SHARMA (R-4) MS A LODHA (R-4) D JAIN (R-4)
17	<a href="#">Cont.Cas(C)/797/2023</a>	SHAKH ABDULLAH AND 474 ORS <b>Versus</b> NARAYAN KONWAR, IAS	MR A R BHUYAN MR N A MAZARBHUIYA MS. Y AKHTAR	
18	<a href="#">Cont.Cas(C)/290/2024</a>	JAYANTA BORUAH <b>Versus</b> RAJIVE MOHAN PANT	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	MR. S C KEYAL
19	<a href="#">Cont.Cas(C)/400/2024</a> FIXED	MIR JOYNAL ABEDIN <b>Versus</b> SURANJANA SENAPATI	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH

**HEARING**

20	<a href="#">MFA/140/2013</a> WITH LCR	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SMT. SUNITA DEVI and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.S C PANDIT MR.J KALITA MR. N BORUAH (R1) MR S DAS (R1) MS.J RABHA
21	<a href="#">MFA/30/2024</a> WITH LCR	ATABAR AKAND <b>Versus</b> THE BRANCH MANAGER	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6943/2021</a>	JAI RAJ BIKRAM SINGH <b>Versus</b> STATE OF ASSAM AND 4 ORS.	MR. S CHAMARIA MR. M ALI	SC, GMC
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	<a href="#">I.A.(Civil)/710/2025</a> in Cont.Cas(C)/277/2019	AGARWAL STORE <b>Versus</b> SMT GAYATRI BHATTACHARYYA	MR HARISH BETALA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/277/2019</a>	AGARWAL STORE AND ANR. <b>Versus</b> SIDDHARTH SINGH AND ORS.	MR. R K AGARWALA MR H DAS MR G KHANDELIA MS. D KALITA MR. K DEKA MR H BETALA MS KEWI MR R PAUL MR D KHAN	
<b>ADMISSION</b>				
3	<a href="#">WP(C)/395/2016</a> PART-HEARD, WITH WP(C)/3344/2016 (D/O)	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P SARMAH MR.D DAS	MR.H BURAGOHAJ SC, PWD (ROADS)
4	<a href="#">WP(C)/3735/2017</a>	BHUVAN VALLEY TEA CO. P LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR M BEZBARUAH D DAS MR.P K GARODIA D GUPTA MR.M PANDIT MS.S G MOMIN MR.A LAL	GA, ASSAM G. GOSWAMI(R-5) MR H K NATH(R-5) MR. N C DAS MR. A DAS(R-4,5,6)
5	<b>WITH</b> <a href="#">WP(C)/7827/2016</a>	BHUVAN VALLEY TEA CO. P LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MS.S G MOMIN MR.A LAL MR.M PANDIT	GA, ASSAM MR. B CHOUDHURY, SC, APDCL SC, APDCL D DAS (R-1,2) D GUPTA (R-1,2)

	<b>WITH</b> <a href="#">I.A.(Civil)/758/2017</a> in WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MR.A LAL MS.S G MOMIN	GA, ASSAM
6	<a href="#">Crl.Pet./1134/2018</a> FIXED	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
7	<a href="#">WP(C)/3025/2020</a> B/O	SANJEEV KUMAR CHHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	SC, EXCISE DEPTT.
8	<b>WITH</b> <a href="#">WP(C)/3416/2018</a>	ROHINI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
9	<a href="#">WP(C)/6392/2021</a> WITH WP(C)/811/2008(D/O)	AJIT KUMAR DEB AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B J TALUKDAR(SC, REVENUE DEPT., R-3) MS. M BARMAN (GA, ASSAM, R-1,2,4,5,6,7) MR. D CHAKRABARTY (R-9) SC, SOCIAL WELFARE
10	<b>WITH</b> <a href="#">Cont.Cas(C)/67/2022</a>	AJIT KUMAR DEB AND 14 ORS. <b>Versus</b> SMT. KEERTHI JALLI AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MS. K PHUKAN (R1) MR. A GOGOI (R3) MR. D CHAKRABARTY (r-4)
11	<a href="#">WP(C)/1709/2022</a>	PREMJIT SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/3632/2022</a>	GITA PODDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM MS. S SARMA, GA, ASSAM (R- 1,3,5,6,7,8)) MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R- 2) MR. A CHALIHA, SC, FINANCE (R-4)
13	<a href="#">WP(C)/3714/2022</a>	GENUS PAPER AND BOARDS LTD. <b>Versus</b> UNION OF INDIA AND 10 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K GOGOI ASSTT.S.G.I. SC, COAL INDIA
14	<a href="#">WP(C)/4774/2022</a> B/O	WAHIDA REHMAN <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
15	<a href="#">WP(C)/5858/2022</a>	NURMOHAMMAD HUMAYUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA	MR. N GOSWAMI, GA, ASSAM (R-3 & 4) MR. C K S BARUAH, CGC (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI, SC, REVENUE DEPTT. (R-1 & 2)
16	<a href="#">WP(C)/6918/2022</a>	NUMAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE

17	<a href="#">WP(C)/6963/2022</a>	M/S DRINKO FRESH PACKAGED DRINKING WATER INDUSTRY <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR. B PHUKAN	MS. M DEY SC, A G V B
18	<a href="#">WP(C)/1164/2023</a>	BANK OF INDIA <b>Versus</b> M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
19	<a href="#">WP(C)/1439/2023</a> WITH WP(C)/5856/2021 AND WP(C)/416/2012(BOTH D/O)	MANOJ KR JADAV <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR A AHMED MR. M ALOM	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1504/2023</a>	SAIDUL ISLAM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP MR S A SIKDER (R6)
21	<b>WITH</b> <a href="#">WP(C)/6249/2022</a>	DILIP KRISHNA DAS AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR A U AHMED	SC, CO OP GA, ASSAM
22	<a href="#">WP(C)/2035/2023</a>	MAJUN ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Z KHALID MR. K MOHAMMED MR I BHUYAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, OIL
23	<a href="#">WP(C)/2374/2023</a>	DHARITRI BALA DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI MR. C MAHANTA	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
24	<a href="#">WP(C)/3299/2023</a>	BHARTI AXA LIFE INSURANCE COMPANY LIMITED <b>Versus</b> ANJALI TALUKDAR AND ANR	MR. P GOSWAMI S BORA	MR. S BANIK (R-1) LEGAL AID COUNSEL
25	<a href="#">WP(C)/4542/2023</a>	MD SAMSUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
26	<a href="#">WP(C)/5009/2023</a>	JAHANGIR ALI SHAIKH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE
27	<a href="#">WP(C)/6021/2023</a> B/O	DAMODAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM MS G HAZARIKA (R 1) MR. N GOSWAMI (R 2, 3 & 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	<a href="#">WP(C)/6499/2023</a>	SHEIKH MONSUR RAHMAN @ MONSUR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/6576/2023</a>	MONJURUL ISLAM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
30	<a href="#">WP(C)/7423/2023</a> CAVT. NO.13892023,117800012482/023,	ABDUR RAHMAN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR

31	<a href="#">WP(C)/7457/2023</a>	REJONA BEGUM AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FOREST
32	<a href="#">WP(C)/7562/2023</a>	JUGAL KISHOR PAREEK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU MR. T BHARALI MS A ROY	MR G N SAHEWALLA (R 5) GA, ASSAM MR. P S BHATTACHARYYA(R-3) MR. P S BHATTACHARYYA(R-3) MR M SAHEWALLA (R 5) MR H K SARMA (R 5) MS K BHATTACHARYYA (R 5) MS K SARMA (R 5)
33	<a href="#">WP(C)/306/2024</a>	M/S KARISMA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
34	<a href="#">WP(C)/1794/2024</a>	NABA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU
35	<a href="#">WP(C)/3919/2024</a> FIXED	SKIPPER LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
36	<a href="#">WP(C)/4286/2024</a>	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S SARMA MS. M SHARMA	SC, BTC SC, EXCISE DEPTT.
37	<a href="#">WP(C)/6595/2024</a>	HARVINDER KAUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	MR G N SAHEWALLA (R3, R4) GA, ASSAM MR. P DEKA (R3, R4) MR M SAHEWALLA (R3, R4) MS T J SAHEWALLA (R3, R4) MS K BHATTACHARYYA (R3, R4)
38	<a href="#">WP(C)/156/2025</a> B/O	ABDUS SALAM AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, S E C
39	<a href="#">WP(C)/337/2025</a> FIXED	MAHABAL CEMENT PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM MR. A I KATHAR (R9, R10, R11) MR. A RONGPHAR (R9, R10, R11) SC, DIMA HASAO
	<b>WITH</b> <a href="#">I.A.(Civil)/506/2025</a> <b>in</b> WP(C)/337/2025	SONESH HOJAI AND 2 ORS <b>Versus</b> MAHABAL CEMENT PRIVATE LIMITED AND ORS	MR. A I KATHAR MR. A RONGPHAR	GA, ASSAM MR G GOSWAMI SC, DIMA HASAO
	<b>WITH</b> <a href="#">WP(C)/467/2025</a>	SONESH HOJAI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	G. GOSWAMI(R-7) A NEOG (R-7) SC, REVENUE SC, D H A COUNCIL
41	<a href="#">WP(C)/645/2025</a>	SRI BHADRESWAR HAJONG <b>Versus</b> THE STATE OF ASSAM AND ORS	MS N DEKA MR SAURADEEP DEY MS S A KHALIFA	SC, P AND R.D. GA, ASSAM MR. R. DUBEY, SC, ASEC
42	<a href="#">WP(C)/824/2025</a>	SRI ABINASH SINGH KOIRI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
<b>ORDERS</b>				
43	<a href="#">WP(C)/5596/2017</a>	PRABIN SARMA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.N N B CHOUDHURY MR D P SAHU MR.M DEWAN	SC, CO-OP.

44	<a href="#">WP(C)/1260/2018</a>	UTTAM KUMAR PAUL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS U DAS MR. M S SHARMA	MR. S S ROY (r-1,2,3) ASSTT.S.G.I.
45	<a href="#">Cont.Cas(C)/676/2019</a>	MONOWAR HUSSAIN <b>Versus</b> ARUNA RAJORI AND 2 ORS	MR. M U MONDAL MR. A WAHAB	
46	<a href="#">WP(C)/3768/2021</a>	MD AZIZUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR H K J AHMED MR. N K MURRY	GA, ASSAM
47	<a href="#">WP(C)/6460/2022</a>	RINKU NATH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. S ROY MS A DAS	SC, P AND R.D. GA, ASSAM
48	<a href="#">WP(C)/5013/2023</a>	NIBARAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY	MR S DUTTA (r-10,1- -19,21-23,27,28) MS. B S GOYAL (R-3,4) GA, ASSAM MR. B CHOUDHURY (R-6) MR. R BORPUJARI (r- 7,8,11,20,30) MR. B GOGOI (r- 7,8,11,20,30) MR P NAYAK (r- 7,8,11,20,30) MR. A J HAZARIKA (R-3,4) MS S MOCHAHARI (r- 10,12-19,21-23,27,28) MR. S DUTTA (r-10,1- -19,21-23,27,28) MS. N RAJMEDHI (3,4) MS P DAS (r-7,8,11,20,30) MS. P N SUMI (R-3,4) MR A CHALIHA (r- 7,8,11,20,30) MS. RUKMINI BARUA (r- 7,8,11,20,30) MS. PADMINI BARUA (r- 7,8,11,20,30) MS B CHAUHAN (R-3,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3311/2023</a> <b>in</b> WP(C)/5013/2023	VARNALI DEKA, <b>Versus</b> NIBARAN KALITA,	MS. B S GOYAL	GA, ASSAM MR D CHOUDHURY
49	<a href="#">Cont.Cas(C)/590/2024</a>	NAZRUL HUSSAIN CHOUDHURY <b>Versus</b> SUMIT SATTAWAN AND ANR	MD B ISLAM MR A ALAM MS. J AHMED MR. S UDDIN MR. S S AHMED	
50	<a href="#">Cont.Cas(C)/674/2024</a>	MONOWARA KHATUN <b>Versus</b> RAHUL KUMAR GUPTA, IAS	MR. M R KHANDAKAR	MR. D NATH MS. N BARMAN
51	<a href="#">Cont.Cas(C)/711/2024</a> FIXED	BIPUL RABI DAS <b>Versus</b> DIBAKAR NATH, IAS	MR. A M BARBHUIYA MS A BEGUM	MR. D SAIKIA (R-1) MR. R BORPUJARI MR. S DUTTA(R-1)
52	<a href="#">I.A.(Civil)/2395/2024</a> WITH LCR, FIXED <b>in</b> WP(C)/741/2014	M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS	SC, AIDC MR. S. DAS, SC, AIDC	MR. M BARUAH



	<p><b>WITH</b> <a href="#">WP(C)/741/2014</a></p>	<p>M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS</p>	<p>MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH</p>	<p>MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY</p>
	<p><b>WITH</b> <a href="#">MC/1196/2014</a> in WP(C)/741/2014</p>	<p>DHIRENDRA CHANDRA SARMA and ORS. <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.</p>	<p>MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY</p>	<p>MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C</p>
	<p><b>WITH</b> <a href="#">I.A./1696/2016</a> in WP(C)/741/2014</p>	<p>BIRENDRA CHANDRA TALUKDAR and ANR <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.</p>	<p>APPLICANT-IN-PERSON</p>	<p>MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2014/2016</a> in WP(C)/741/2014</p>	<p>M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS</p>	<p>MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH</p>	<p>MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C</p>
53	<p><a href="#">I.A.(Civil)/2852/2024</a> WITH AFFIDAVIT FILE in WP(C)/114/2013</p>	<p>RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS</p>	<p>MR S K KEJRIWAL</p>	<p>SC, REVENUE</p>
	<p><b>WITH</b> <a href="#">WP(C)/114/2013</a></p>	<p>RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS</p>	<p>MR.S K KEJRIWAL MS.S KEJRIWAL</p>	<p>GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/721/2024</a> in WP(C)/114/2013</p>	<p>RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS</p>	<p>MR.S K KEJRIWAL</p>	<p>SC, REVENUE</p>
54	<p><a href="#">MC/4/2025</a> IN WP(C)/453/2017(D/O), FIXED in WP(C)/453/2017</p>	<p>JALLALPORE TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 2 OTHERS</p>	<p>MR.B D DAS MS.R DEKA</p>	<p>GA, ASSAM GA, ASSAM SC, FOREST AND ENVIRONMENT DEPTT, ASSAM</p>
55	<p><a href="#">I.A.(Civil)/661/2025</a> FIXED in WP(C)/6963/2024</p>	<p>THE UNION OF INDIA ORS <b>Versus</b> SHRI DHARMENDRA AGARWAL</p>	<p>SUBHASH CHANDRA KEYAL</p>	<p>MR. P MAHANTA</p>
	<p><b>WITH</b> <a href="#">WP(C)/6963/2024</a></p>	<p>DHARMENDRA AGARWAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS</p>	<p>MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN</p>	<p>SC, GST</p>

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./747/2025</a>	BISHNU HALDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
2	<a href="#">Bail Appln./904/2025</a>	SANJIB BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA AMIR HUSSAIN	PP, ASSAM
3	<a href="#">Bail Appln./907/2025</a>	NAZRUL ISLAM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
4	<a href="#">Bail Appln./910/2025</a>	JAKARIASH MUNDA <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A KUMARI MR. W A SHEIKH	PP, ASSAM
5	<a href="#">Bail Appln./911/2025</a>	KESHAB KANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">AB/697/2025</a>	FIKRUL ISLAM @ FIRKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
7	<a href="#">AB/699/2025</a>	SARIF UDDIN CHOUDHURY <b>Versus</b> THE UNION OF INDIA	MR. A S TAPADER MR M AHMED	DY.S.G.I. PP, ASSAM
8	<a href="#">AB/700/2025</a>	MINTU KALITA <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR J SINGH MR P DOLEY	PP, ASSAM
9	<a href="#">AB/701/2025</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MS. MEGHALI BORA	PP, ASSAM
10	<a href="#">AB/702/2025</a>	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM

**ADMISSION**

11	<a href="#">Crl.Rev.P./392/2023</a>	BABY SAHA <b>Versus</b> SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM
12	<a href="#">I.A.(Crl.)/618/2023</a> in Crl.Pet./548/2023	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Pet./548/2023</a>	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	MR. M K CHOUDHURY MRS. S GOSWAMI PP, ASSAM
13	<a href="#">Crl.Pet./839/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. P AGARWALA, Amicus Curiae for R.2 PP, ASSAM

**BAIL HEARING (BA)**

14	<a href="#">Bail Appln./2886/2024</a> WITH CASE RECORD(SCANNED COPY)	ABHISEKH CHANDA @ ABHISHEK CHANDA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
15	<a href="#">Bail Appln./527/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADIR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	<a href="#">Bail Appln./697/2025</a> FIXED	GARBARA BASFOR ALIAS KRISHNA BASFOR, <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">AB/504/2025</a>	SIKANDAR BASFOR ALIAS SIKENDRA BASFOR AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">Bail Appln./608/2025</a>	AJAY BASFOR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
19	<a href="#">Bail Appln./733/2025</a> FIXED	SRI SONATAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
20	<a href="#">Bail Appln./802/2025</a> FIXED	SURAT JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
21	<a href="#">Bail Appln./868/2025</a> FIXED	MD FOKHAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
	<b>WITH</b> <a href="#">AB/513/2025</a>	RAHAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED	PP, ASSAM

**BAIL HEARING**

23	<a href="#">AB/1224/2024</a> FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
24	<a href="#">AB/2513/2024</a> FIXED	MUBARAK ALOM <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
25	<a href="#">AB/2579/2024</a> FIXED	SANKAR JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM

26	<a href="#">AB/2682/2024</a> FIXED	JAYANTA KURMI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
27	<a href="#">AB/3024/2024</a> FIXED	SRI KAMAL DAS @ TIKU <b>Versus</b> THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
28	<a href="#">AB/3409/2024</a>	ALAK DHAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MS. S CHUTIA MR. B HUSSAIN	PP, ASSAM
	<b>WITH</b>			
29	<a href="#">AB/3173/2024</a>	TANAY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
30	<a href="#">AB/3417/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	RIAJAT ALI ALIAS RIAZOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
31	<a href="#">AB/27/2025</a> WITH OFFICE NOTE, FIXED	MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	T A LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
32	<a href="#">AB/87/2025</a> FIXED	SAMPATH S AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR B DEKA MR M KALITA	PP, ASSAM
33	<a href="#">AB/112/2025</a> FIXED	JABBAR ALI <b>Versus</b> THE STATE OF ASSAM	MS. R KALITA MS. C BARMAN	PP, ASSAM
34	<a href="#">AB/148/2025</a> FIXED	SRI LAUREL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MS A GOGOI MR GAURAV R DUTTA MR A R BAROOAH MS D DEVI	PP, ASSAM
35	<a href="#">AB/192/2025</a> FIXED	RAJESH RAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
36	<a href="#">AB/258/2025</a> FIXED	ARPIT KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
37	<a href="#">AB/309/2025</a> FIXED	MD MOMTAZUL HAQUE @ REHAL KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b>			
38	<a href="#">AB/295/2025</a>	MD MOHIBUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
39	<a href="#">AB/318/2025</a> FIXED	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN DARAK ULLAH MR M RAHMAN S AHMED	PP, ASSAM
40	<a href="#">AB/325/2025</a> FIXED	SATYENDRA NAMASUDRA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
	<b>WITH</b>			
41	<a href="#">Bail Appln./378/2025</a>	GAUTAM NAMASUDRA <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR P J DAS	PP, ASSAM
42	<a href="#">AB/340/2025</a>	WAHIDUZZAMAN @ WAHIDUZZAMAN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
43	<a href="#">AB/371/2025</a> FIXED	MD MOMTAZUL HAQUE @ REHAL KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

44	<b>WITH</b> <a href="#">AB/374/2025</a>	MD MOHIBUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
45	<a href="#">AB/414/2025</a> FIXED	NASIR UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M KHAN MR T T MONI	PP, ASSAM
46	<a href="#">AB/437/2025</a> FIXED	JOY KUMAR BISWAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S K SARKAR MS J BORUAH MS. S DAS MS R KALITA	PP, ASSAM
47	<a href="#">AB/463/2025</a> FIXED	NURUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
48	<a href="#">AB/491/2025</a> FIXED	MAFIDA KHATUN @ MAHIDA BEGUM AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM

**ORDERS**

49	<a href="#">I.A.(CrI.)/537/2020</a> in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
50	<a href="#">CrI.A./114/2024</a> WITH OFFICE NOTE, LCR 4 FILES	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/391/2024</a> in CrI.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
51	<a href="#">CrI.A./264/2024</a> WITH OFFICE NOTE, LCR 4 FILES	KANDARPA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/785/2024</a> in CrI.A./264/2024	KANDARPA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A BARMAN MR. A GOGOI	PP, ASSAM
52	<a href="#">I.A.(CrI.)/275/2025</a> in AB/333/2025	SAHIL SARKAR <b>Versus</b> THE STATE OF ASSAM	Nizadut Zaman	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025

10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./896/2025</a>	RITURAJ CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">W.P.(Cri.)/8/2025</a>	LIAKAT ALI AHMED <b>Versus</b> THE RELIANCE COMMERCIAL FINANCE LIMITED AND 3 ORS.	MR. W RAHMAN MR. N H BARBHUIYA MS. N.A. LASKAR	MS. S. DEY
3	<a href="#">Crl.Rev.P./92/2025</a>	BIJUMONI BAYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
4	<a href="#">Crl.Pet./363/2025</a>	MONI DAS <b>Versus</b> MRS SEFALI DAS AND ANR	MR. R K BHUYAN MR D J HALOI	
5	<a href="#">Crl.Pet./364/2025</a>	MANOJ KR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N RAY N N HUSSAIN	PP, ASSAM
6	<a href="#">Crl.Pet./365/2025</a>	ROMEN BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR D KHAN	PP, ASSAM
7	<a href="#">Crl.Pet./366/2025</a>	SAMINUL ISLAM SIDDIQUE @ SAMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	RAFIKA HUSSAIN MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
8	<a href="#">AB/532/2025</a>	RAMJAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
9	<a href="#">AB/689/2025</a>	DR FARID KHAN <b>Versus</b> THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">Crl.Pet./244/2021</a> WITH LCR 1 FILE(SCANNED COPY)	KAMRUL HOQUE <b>Versus</b> JUHERA BEGUM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	DR. B AHMED (r-1) MR. N HAQUE (r-1) MR. A K AZAD (r-1) PP, ASSAM



11	<a href="#">Crl.Rev.P./345/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	BHABEN KUMAR <b>Versus</b> RINTI DEKA	MR Z KAMAR MR R M DAS MR. C SHARMA MD M HOQUE	MR. Y S MANNAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MS R BEGAM
	<b>WITH</b>			
12	<a href="#">Crl.Rev.P./167/2024</a>	RINTI DEKA <b>Versus</b> MR. BHABEN KUMAR	MR. Y S MANNAN MS. B BHUYAN MS R BEGAM	
13	<a href="#">Crl.Rev.P./554/2023</a>	MD NURUL ISLAM <b>Versus</b> MUSSTT SUFIA KHATUN AND ANR	MR M RAHMAN MS A HUSSAIN S AHMED MS. R DEVI	MR. SURAJIT DAS (R-1) A W AMAN (R-1) MR. SARFRAZ NAWAZ(R-1) SAMIM RAHMAN (R-1) PP, ASSAM
14	<a href="#">Crl.Pet./1246/2023</a> B/O	ABDUL KALAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. A Z AHMED MR. V A CHOWDHURY	PP, ASSAM
15	<a href="#">Crl.Pet./549/2024</a>	ASHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	MR. J AHMED (R-3) MR. R A AHMED (R-3) MS. A HUSSAIN (R-3) MR. M AHMED (R-3) H G DAISY (R-3) PP, ASSAM
16	<a href="#">Crl.Pet./1075/2024</a> WITH LCR 1 FILE(SCANNED COPY)	RANIBALA DEBNATH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM GOVT. ADVOCATE (R-2)
17	<a href="#">Crl.Pet./1575/2024</a> WITH LCR 1 FILE, FIXED	SRI MON BAHADUR LIMBU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR. SARFRAZ NAWAZ, AMICUS CURIAE (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./3955/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
19	<a href="#">Bail Appln./251/2025</a> WITH CASE RECORD(SCANNED COPY)	MAFUJUL ISLAM @ MAFUZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
20	<a href="#">Bail Appln./308/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAFAR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
21	<a href="#">Bail Appln./317/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAJU BANERJEE <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	PP, ASSAM
	<b>WITH</b>			
22	<a href="#">Bail Appln./40/2025</a>	BIKASH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
23	<a href="#">Bail Appln./661/2025</a> WITH OFFICE NOTE, FIXED	FAKRUL ALI <b>Versus</b> THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
24	<a href="#">Bail Appln./685/2025</a> WITH OFFICE NOTE, FIXED	SRI KARABI RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./781/2025</a> FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
26	<a href="#">Bail Appln./795/2025</a> FIXED	JALAL DEWAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
27	<a href="#">Bail Appln./803/2025</a> FIXED	RIDIP DEURI @ DEORI <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM

28	<a href="#">Bail Appln./818/2025</a> FIXED	REJWAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
<b>BAIL HEARING</b>				
29	<a href="#">AB/1532/2024</a> AB 1663/2024(D/O), FIXED	MAINUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
30	<a href="#">AB/108/2025</a> FIXED	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
31	<a href="#">AB/166/2025</a> FIXED	SAJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
32	<a href="#">AB/476/2025</a> FIXED	SRI SWAPAN KUMAR MONDAL @ SWAPAN MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. B PURKAYASTHA MR. S SUTRADHAR	PP, ASSAM
<b>ORDERS</b>				
33	<a href="#">Crl.Rev.P./165/2022</a> WITH LCR 5 FILES	MD. JIKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MR. B K SEN MR F HAQUE MR A HUSSAIN PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/333/2024</a> in Crl.Rev.P./165/2022	MUSTT. MABIYA KHATOON <b>Versus</b> MD. JIKIBUR RAHMAN	MR. B K SEN	MR. SK S N MOHAMMAD
34	<a href="#">Crl.Rev.P./5/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	AMJAD HUSSAIN @ ANJAD AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F K R AHMED	
35	<a href="#">Crl.L.P./16/2023</a> WITH OFFICE NOTE in Crl.A./3437/2023	M/S M.R. TRADERS <b>Versus</b> BIRSING RONGHANG	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	A G CHOUDHURY
<b>WITH</b>				
	<a href="#">Crl.A./3437/2023</a> (Filing Number)	M/S M.R. TRADERS <b>Versus</b> BIRSING RONGHANG A	MR. P DEKA	
36	<a href="#">Crl.Pet./974/2023</a>	BOLIN KONWAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
37	<a href="#">Crl.L.P./36/2024</a> in Crl.A./8640/2024	M/S TIRUPATI UDYOG <b>Versus</b> DILIP HALOI	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
<b>WITH</b>				
	<a href="#">Crl.A./8640/2024</a> (Filing Number)	M/S TIRUPATI UDYOG <b>Versus</b> DILIP HALOI	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
38	<a href="#">Crl.A./79/2024</a> WITH LCR 2 FILES, OFFICE NOTE	NEHA AGARWAL <b>Versus</b> VIKASH KUMAR AGARWAL	MR. M L PANDIA	MS. R B BORA (LEGAL AID COUNSEL) MS. R B BORA (LEGAL AID COUNSEL)
39	<a href="#">Crl.A./337/2024</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED	TAZNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

40	<a href="#">I.A.(CrI.)/599/2024</a> WITH LCR 2 FILES in CrI.A./199/2024	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./199/2024</a>	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
41	<a href="#">I.A.(CrI.)/824/2024</a> WITH LCR 4 FILES, OFFICE NOTE in CrI.A./287/2024	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./287/2024</a>	SAHAMMAD HUSSAIN @ ISLAM SK @ SAHAMUD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
42	<a href="#">I.A.(CrI.)/1108/2024</a> WITH OFFICE NOTE, LCR 6 FILES in CrI.A./461/2023	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./461/2023</a>	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
43	<a href="#">CRL.A(J)/28/2025</a> B/O	BUKON DAS <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
44	<a href="#">CrI.A./30/2025</a> B/O	NAZRUL ISLAM @ MD NAJRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR T H HAZARIKA(R-2) MR M CHETIA(R-2) MR A RASHID (R-2) MR. K ISLAM(R-2) MR. D ROY(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/87/2025</a> in CrI.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
45	<a href="#">I.A.(CrI.)/273/2025</a> in AB/416/2025	SAHERA KHATUN <b>Versus</b> LUTFUR RAHMAN AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R DEKA PP, ASSAM
	<b>WITH</b> <a href="#">AB/416/2025</a>	LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	MR. M U MONDAL(R-2) A A AHMED (R-2) MR. A W MONDAL(R-2) PP, ASSAM
46	<a href="#">I.A.(CrI.)/278/2025</a> in CRL.A(J)/2211/2025	NIRON ORANG @ NIRMAL <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI LEGAL AID COUNSEL	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/2211/2025</a> (Filing Number)	NIRON URANG ALIAS NIRMOL <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	
47	<a href="#">I.A.(CrI.)/281/2025</a> in CRL.A(J)/2156/2025	ANDAJUL ALI <b>Versus</b> THE STATE OF ASSAM	MS. L DEVI	PP, ASSAM FOR LEGAL AID
	<b>WITH</b> <a href="#">CRL.A(J)/2156/2025</a> (Filing Number)	ANDAJUL ALI <b>Versus</b> THE STATE OF ASSAM	LOVELY DEVI	

48 I.A.(Civil)/855/2025  
CRP(I/O) 139/2024(D/O),(ORDER  
CORRECTION)  
in CRP(IO)/139/2024

NRIPENDRA BHUYAN  
**Versus**  
THE ASSAM PWD ENGINEERS SERVICE  
ASSOCIATION AND 30 ORS

MR. B D KONWAR SR. ADV. MR A DAS  
MS. B SOREN  
MR H AGARWAL  
MR J SINGH

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/6735/2017</a>	MINU DUTTA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA MR.M H SAIKIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5129/2017</a>	RAJEN GOGOI and 4 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/5254/2017</a>	KUKIL CHANGKAKATI and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H RAHMAN MRS.R GOGOI	MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/5860/2017</a>	NITUL SAIKIA and 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	SC, ELEMENTARY EDUCATION SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/7725/2017</a>	ROBIN BORAH and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B GOSWAMI MR.A K BHUYAN MS.N BARUAH MS.B BHUYAN MS.N CHOUDHURY	SC, EDUCATION
6	<a href="#">WP(C)/5434/2017</a> WITH WP(C)/2499/2019 (D/O), WP(C)/2939/2020 (D/O), WP(C)/974/2008 (D/O)	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
	<b>WITH</b> <a href="#">WP(C)/5255/2022</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
8	<a href="#">WP(C)/6936/2017</a>	DEBA KANTA NATH and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	GA, ASSAM SC, EDUCATION SC, FINANCE
9	<a href="#">WP(C)/6599/2018</a>	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.

10	<a href="#">WP(C)/2227/2019</a> FIXED	NITYANANDA SARKAR AND 69 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
	<b>WITH</b>			
11	<a href="#">WP(C)/6268/2024</a>	SUBHAS ROY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K DAS MS D MAHANTA MR SHREYAS DAS MR N K SARMA B SAIKIA	SC, ELEM. EDU SC, BTC
12	<a href="#">WP(C)/96/2020</a>	DILIP CH. BARUAH <b>Versus</b> THE TEZPUR UNIVERSITY AND 4 ORS	MR D GOGOI MR. S BARTHAKUR MR. P C BORA	SC, T U
13	<a href="#">WP(C)/660/2020</a>	RUPAK SARMA @ RUPAK KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM MR. B CHAKRAVARTY MS THUYEKHRULU SC, SEC. EDU. SC, K A A C
14	<a href="#">WP(C)/789/2020</a>	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2292/2021</a> in <a href="#">WP(C)/789/2020</a>	BIKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
15	<a href="#">WP(C)/3993/2020</a>	DOMON SWARGIARY AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, BTC SC, FINANCE
16	<a href="#">WP(C)/5535/2020</a>	KANAIJAN MISING LOWER PRIMARY SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
17	<a href="#">I.A.(Civil)/347/2021</a> in <a href="#">WP(C)/9550/2019</a>	DIGANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MS U DAS	
	<b>WITH</b> <a href="#">WP(C)/9550/2019</a>	DIGANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR G J SHARMA MS U DAS MR. M S SHARMA MS B CHAKRAVARTY	SC, HIGHER EDU SC, G U SC, U G C
18	<a href="#">WP(C)/5706/2021</a> B/O	RAFIQUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
	<b>WITH</b>			
19	<a href="#">WP(C)/2259/2024</a>	MD. RAFIQU L ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	SC, FOREST
20	<a href="#">WP(C)/2856/2022</a>	GAJEN SAIKIA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR	DR R SARMA MR. B K BHATTACHARJEE MISS A CHETIA	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
21	<a href="#">WP(C)/2967/2022</a>	JAYSREE DAIMARI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. B C PATHAK (R-2 TO 4) MRS. R DEVI (C.G.C.) MR B PATHAK (R-2 TO 4) MR B HAZARIKA (R-2 TO 4) MR V KUMAR (R-2 TO 4) MS M TIWARI (R-2 TO 4) ASSTT.S.G.I.
22	<a href="#">WP(C)/3988/2022</a>	DALIMI KALITA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR A DAS	SC, APDCL
23	<a href="#">WP(C)/4277/2022</a>	BIMALA MUSHAHARY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM

24	<a href="#">WP(C)/6589/2022</a>	AMIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A SARMA (R-5,6,7) MR. M HUSSAIN (R-5,6,7) MR. K KALITA (R-5,6,7) MS S BARUAH, GA, ASSAM (R-2 & 3) MR. LENTSO (R-5,6,7) MS. S DUTTA, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, O I L
25	<a href="#">WP(C)/7764/2022</a> WITH WP(C)/274/2020 (D/O), WP(C)/1738/2020 (D/O)	TIKENDRAJIT SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, AHSEC SC, HIGHER SEC. EDU.
26	<b>WITH</b> <a href="#">WP(C)/2852/2021</a>	HEMANTA PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC SC, SEC. EDU.
27	<a href="#">WP(C)/196/2023</a>	MD. JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA	SC, N C T E SC, SEC. EDU.
28	<a href="#">WP(C)/3481/2023</a>	NAGEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
29	<b>WITH</b> <a href="#">WP(C)/3009/2023</a>	SRIMATI JURI PRABHA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
30	<b>WITH</b> <a href="#">WP(C)/3483/2023</a>	NIPUL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
31	<a href="#">WP(C)/3607/2023</a>	MOYEZ UDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR. T A RAHMAN MR A HAWARI	GA, ASSAM SC, PWD SC, FINANCE
32	<a href="#">WP(C)/4095/2023</a> FIXED	HOBIBAR RAHMAN @ HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
33	<b>WITH</b> <a href="#">WP(C)/4098/2023</a>	SHAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA MR S BORTHAKUR MR. K MOHAMMED D BARUAH	SC, HIGHER EDU MR. P P DUTTA (R3, R4) MS P SARMA (R3, R4) MS. P P DAS (R3, R4)
34	<a href="#">WP(C)/4826/2023</a>	ANJUWARA AHMEDA <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM MR J ISLAM (R 4) MR. A HUSSAIN (R-4) MR M ROHMAN (R-4)
35	<a href="#">WP(C)/416/2024</a> FIXED	DAYANANDA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
36	<a href="#">WP(C)/443/2024</a> B/O	ABDUL FATTAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
37	<a href="#">WP(C)/522/2024</a>	SUSHANTA KR SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	SC, P H E
38	<a href="#">WP(C)/1209/2024</a> FIXED	TRAILOKYA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
39	<a href="#">WP(C)/1759/2024</a>	AMINUL HOQUE AND 38 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH

40	<b>WITH</b> <a href="#">WP(C)/1332/2024</a>	GIRIJANANDA CHOWDHURY UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
41	<b>WITH</b> <a href="#">WP(C)/1618/2024</a>	ASSAM DON BOSCO UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
42	<b>WITH</b> <a href="#">WP(C)/1661/2024</a>	THE ASSAM ROYAL GLOBAL UNIVERSITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
43	<b>WITH</b> <a href="#">WP(C)/1674/2024</a>	RIKI KALITA AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
44	<b>WITH</b> <a href="#">WP(C)/1737/2024</a>	JAKIR HUSSAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, HEALTH
45	<b>WITH</b> <a href="#">WP(C)/1751/2024</a>	SAIF UDDIN YAHIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
46	<b>WITH</b> <a href="#">WP(C)/1957/2024</a>	NEPAL BISWAS AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
47	<b>WITH</b> <a href="#">WP(C)/2006/2024</a>	NUR ALOM AND 35 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	DY.S.G.I. SC, HEALTH
48	<b>WITH</b> <a href="#">WP(C)/2062/2024</a>	SHAILENDRA CHOURASIA AND 76 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
49	<b>WITH</b> <a href="#">WP(C)/2895/2024</a>	NAZMUL HUSSAIN AND 31 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM SC, HEALTH
50	<a href="#">WP(C)/1898/2024</a>	RAJU ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
51	<b>WITH</b> <a href="#">WP(C)/1904/2024</a>	BISHNU RAM DAS AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
52	<a href="#">WP(C)/2266/2024</a>	UTPAL BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI	GA, ASSAM
53	<a href="#">WP(C)/2353/2024</a> B/O	LAKHISWARI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, AG MR P NAYAK SC, BTC SC, PWD SC, FINANCE
54	<a href="#">WP(C)/2867/2024</a> FIXED	MUNTAZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA



55	<a href="#">WP(C)/3259/2024</a>	DR. JAYA THAKUR AND 9 ORS <b>Versus</b> THE UNION OF INDIA AND 14 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY(R-10,11,12,13,14,15) MR. R M DEKA(R-10,11,12,13,14,15) MR. K GOGOI(R-1,2) MS N MAHANTA(R-10,11,12,13,14,15) DY.S.G.I. SC, HEALTH
56	<a href="#">WP(C)/6619/2024</a>	GUPAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
57	<a href="#">WP(C)/6622/2024</a>	SORAF UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
58	<a href="#">WP(C)/62/2025</a>	KANGKAN JYOTI MALAKAR <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. P KALITA MR. I CHOUDHURY M INGTI	GA, ASSAM MR. N DEKA(R-1,2) MR. M GOGOI (R-1,2) MR. S BANIKYA(R-1,2)
59	<a href="#">WP(C)/148/2025</a>	THE ALL ASSAM NHM-ANM EMPLOYEES UNION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM DY.S.G.I. SC, HEALTH AND F W SC, FINANCE
<b>ORDERS</b>				
60	<a href="#">WP(C)/2612/2017</a>	AJAY MANHAS <b>Versus</b> CENTRAL BOARD OF SECONDARY EDUCATION and 2 ORS.	MRS.S BORA	SC, CBSE MS.R BORA
61	<a href="#">WP(C)/7105/2017</a>	PRAMILA DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.I CHOWDHURY MR.S BISWAKARMA MS.G DAS	SC, SECONDARY EDUCATION
62	<a href="#">WP(C)/2/2019</a>	BUDHINDRA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S BORPATRA GOHAIN MR. K K HANDIQUE MR. R D PHUKAN	SC, HIGHER EDU GA, ASSAM DR. P K GOSWAMI (R3, R6) SC, AG MR A BARMAN (R3, R6) MR. R K TALUKDAR
63	<a href="#">WP(C)/3881/2019</a>	AJANTA SARMA <b>Versus</b> GAUHATI UNIVERSITY AND 3 ORS.	MR. B J TALUKDAR MS. S KEMPRAI	MR. B SAHARIA MR. U SARMA SC, G U
64	<a href="#">WP(C)/257/2020</a>	SHAHAR UDDIN AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG	SC, HIGHER EDU MS. P BHATTACHARYA MR P BORTHAKUR MR. K GOGOI, SC, HIGHER EDU(R-1,2) MR. A BORUA MR. R BARPUJARI, SC, FINANCE (R-8)
65	<a href="#">WP(C)/1368/2021</a>	MD. FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. M KHAN (R-7) MR. J RAHMAN (R-7) MR R ISLAM (R-7) SC, SEC. EDU. SC, FINANCE DEPTT.
66	<a href="#">WP(C)/1844/2021</a>	NRIPEN KUMAR MILI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU
67	<a href="#">WP(C)/3143/2021</a>	DR PRABODH CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MS B BORA MS M DAS	SC, HIGHER EDU MR. B BARMAN(R-3,4,5) MRS P P BORAH(R-3,4,5) MR. P K DAS(R-3,4,5)
68	<a href="#">WP(C)/4872/2021</a>	NABA KANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N HOQUE MD. S HUDA MD. ARIF	SC, HIGHER EDU
69	<a href="#">WP(C)/7006/2022</a>	SOUTH POINT SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR. S. J. SARKAR	SC, ELEM. EDU MR. B SHARMA (R-4) SC, SEC. EDU.

70	<a href="#">WP(C)/5029/2023</a>	ARUP DUTTA AND 19 ORS <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR A DASGUPTA MS B DAS	MR. B K DAS (R-1,2) MR. S A AHMED (R-5) H P NEOG (R-1,2) MR. D J DAS (r-3) MR. F A AHMED (R-5) A. KHANAM (R-5) DY.S.G.I. C S KAMTHONG (R-5)
71	<a href="#">Cont.Cas(C)/652/2024</a> B/O	MOZIBUR RAHMAN BARBHUIYA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
72	<a href="#">WP(C)/2316/2024</a>	DR. NISHA TOTEJA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.

**WITH**

[I.A.\(Civil\)/3800/2024](#)  
in WP(C)/2316/2024

DR. NISHA TOTEJA  
**Versus**  
UNION OF INDIA AND 7 ORS

MR. K N CHOUDHURY  
MR. S P SHARMA  
MS U SHARMA  
K AHMED

DY.S.G.I.

**WITH**

[I.A.\(Civil\)/414/2025](#)  
in WP(C)/2316/2024

DR NISHA TOTEJA  
**Versus**  
THE UNION OF INDIA AND ORS

MR. K N CHOUDHURY  
SWAMAGAT PRANAM SHARMA  
MS U SHARMA  
K AHMED

MR H GUPTA  
DY.S.G.I.

**HEARING**

73	<a href="#">WP(C)/3189/2023</a> FIXED	MUKUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)
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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025

22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,26th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5534/2023</a> FIXED, BY SLIP	SMTI RINA SINGH DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE W.H. DEVI MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 26/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
10)	MS. J R THAKUR	21-03-2025	To	31-03-2025
11)	MR I AHMED	27-03-2025	To	05-04-2025
12)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
13)	MR. A LAL	24-03-2025	To	28-03-2025
14)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
15)	MR. S K SINHA	24-03-2025	To	27-03-2025
16)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
17)	MR. S SHARMA	25-03-2025	To	26-03-2025
18)	MR. N ALAM	26-03-2025	To	04-04-2025
19)	MR. M SARANIA	26-03-2025	To	26-03-2025
20)	MR J DAS	25-03-2025	To	31-03-2025
21)	MR H Dey	26-03-2025	To	11-04-2025
22)	MR. S SHARMA	27-03-2025	To	27-03-2025
23)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
24)	MR H DEY	26-03-2025	To	11-04-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,26th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Rev.P./416/2012</a> WITH LCR 3 FILES, FIXED	ISAK ALI and 7 ORS <b>Versus</b> EKLAS ALI and ANR.	MR. S C KEYAL MR. S K GHOSH MR. S P CHOUDHURY MS G SARMAH MR B KAUSHIK	MR. M H RAJBARBHUIYAN MS. S PARBIN MR. W RAHMAN PP, ASSAM
2	<a href="#">Crl.Pet./230/2019</a> WITH LCR 1 FILE(SCANNED COPY)	VINAY SINGH TANWAR AND 7 ORS. <b>Versus</b> RAJNI AND ANR	MR. A GOYAL MR G KHANDELIA MR. K DEKA	MR P K DAS (R1) PP, ASSAM(R2)
3	<a href="#">Crl.Pet./1256/2019</a> WITH LCR 6 FILES(SCANNED COPY), FIXED <b>WITH</b>	LAKHI NANDAN PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A DHAR MR. D GOGOI	PP, ASSAM
4	<a href="#">Crl.Rev.P./494/2019</a>	SMTI LEENA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K SINGHA MR. R DE MR. G PATHAK	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./624/2025</a> WITH OFFICE NOTE, FIXED	AZIBUR RAHMAN ALIAS AZIZI @ AJIBUR <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">Crl.Pet./235/2016</a> WITH LCR 1 FILE	BHARTI AIRTEL LIMITED <b>Versus</b> MD. FAZLUR RAHMAN and ANR.	MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MS.M GOSWAMI MR.N K NEOG	PP, ASSAM
7	<a href="#">Crl.Pet./713/2016</a>	ABHIJIT RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI	PP, ASSAM
8	<a href="#">Crl.Pet./725/2016</a>	SMT. DIPANNITA JAISWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.M BORAH	PP, ASSAM

9	<a href="#">Tr.P.(CrI.)/29/2019</a> (FOR DISMISSAL), FIXED	KAUSHIK KALITA <b>Versus</b> SMT. RUPAMONI KALITA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. A CHAMUAH MR H AGARWAL MS. S NEWAR MS. M K BROWN MS. J GAYAN	MS. K PHUKAN ( Legal Aid Counsel )
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**HEARING**

10	<a href="#">Crl.A./196/2012</a> WITH LCR 4 FILES	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR.A B CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR.M A CHOUDHURY MR.M K SHARMA MR.WISE IMRAN	PP, ASSAM
11	<a href="#">Crl.A./218/2012</a> WITH LCR 4 FILES	BIR BAHADUR THAPA and ANR <b>Versus</b> THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
12	<a href="#">Crl.Rev.P./594/2012</a> WITH LCR 2 FILES	M/S STARLINE APPLICANCE PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM
<b>WITH</b>				
13	<a href="#">Crl.Rev.P./595/2012</a>	SURESH GARODIA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	MR.S BORA PP, ASSAM FOR G.M.C.
14	<a href="#">Crl.Rev.P./599/2012</a> WITH LCR 2 FILES	MD. SOURAB JAHIR LASKAR <b>Versus</b> S K DEY and ANR.	DR.B AHMED MD.F H LASKAR MR.N HAQUE MRK UDDIN MR.A RAHMAN	PP, ASSAM
15	<a href="#">Crl.Pet./176/2018</a> WITH LCR 1 FILE, FIXED	SREEJIT DEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM
<b>WITH</b>				
16	<a href="#">Crl.Pet./823/2016</a>	KISHORE BIYANI and 2 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM
17	<a href="#">Crl.A./247/2018</a> WITH LCR 5 FILES, FIXED	IDRISH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. N ANSARI	MR. J AHMED (R2) PP, ASSAM
18	<a href="#">Crl.A./147/2020</a> WITH LCR 8 FILES, FIXED	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R A CHOUDHURY(R-2) MR. R A MAZUMDER(R-2) PP, ASSAM
<b>WITH</b>				
19	<a href="#">Crl.A./145/2020</a>	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R A CHOUDHURY(R-3) MR. R A MAZUMDER(R-3) PP, ASSAM
20	<a href="#">Crl.Pet./274/2020</a> WITH LCR 1 FILE (SCANNED COPY)	NIRMALA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SARMA MR M K ROY	PP, ASSAM
21	<a href="#">Crl.Pet./325/2020</a> WITH LCR 1 FILE (SCANNED COPY)	ABDUS SALAM LASKAR <b>Versus</b> REHIMA BEGUM LASKAR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH	MS. S B CHOUDHURY
22	<a href="#">Crl.Pet./439/2020</a>	AKKASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM

23	<a href="#">Crl.Pet./487/2020</a>	KAMAKHYA MISRA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
24	<a href="#">Crl.Pet./504/2020</a> WITH LCR 1 FILE	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
25	<a href="#">Crl.Pet./553/2020</a>	DR. SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
<b>WITH</b>				
26	<a href="#">Crl.Pet./562/2020</a>	DR SUBRATA MITRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	S N SARMA PP, ASSAM
<b>WITH</b>				
27	<a href="#">Crl.Pet./565/2020</a>	DR. SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR. K BORUAH MR. M ALOM PP, ASSAM
28	<a href="#">Crl.Pet./592/2020</a> WITH LCR 1 FILE	SUBRATA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	MR. A K BHUYAN (r-2) MS. N CHOUDHURY (r-2) MR. M BORAH (r-2) MR. A KHOUND (r-2) MS B BORA (r-2) MR J DAS (r-2) PP, ASSAM MR N K DEV NATH (r-2)

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LEAVE NOTE OF ADVOCATES FOR 26/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
5)	MR. A K DAS	18-03-2025	To	01-05-2025
6)	MR D BARUAH	20-03-2025	To	29-03-2025
7)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
8)	MR. N ISLAM	24-03-2025	To	04-04-2025
9)	MR. A THAKUR	21-03-2025	To	31-03-2025
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